



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1745/2021 FIXED	M/S VARUN BEVERAGES LTD Versus THE STATE OF ASSAM AND 8 ORRS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM SC, APDCL MR. P N GOSWAMI
2	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
	WITH I.A.(Civil)/1319/2021 in WP(C)/3038/2021	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEBA
3	WP(C)/3664/2021 FIXED	RAMAN SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
4	WP(C)/5397/2021 FIXED	RUPAK KUMAR Versus UNION OF INDIA AND 3 ORS	PETITIONER IN PERSON	SC, RAILWAY
5	WP(C)/5589/2021 FIXED	MD. ABDUL KHALEK Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR M RANA MR. M A ISLAM MR J I MONDAL	MR B DAS SC, A G V B
6	WP(C)/6069/2021	PRALAYKANTI CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

ADMISSION

7	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A. KHANIKAR (SC, DIMA HASAO) MR. RK. TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
8	WA/3/2020	SHRI RATAN KUMAR GHOSH AND 3 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR. D DAS SR. ADV MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, HIGHER EDU
	WITH 9 WA/254/2019 CAVT. NO. 0919/2019	DR. MADHUMITA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. K MOHAMMED	SC, HIGHER EDU MR. P K DEKA FOR CAVEATOR
	WITH I.A.(Civil)/3322/2019 in WA/254/2019	RATAN KUMAR GHOSH AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR D DAS MR. K MOHAMMAD	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA MR D J DAS
	WITH 10 WA/321/2019	DR. MS. MADHUMITA KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. R M DEKA	SC, HIGHER EDU MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
	WITH 11 WA/37/2021 FIXED	THE STATE OF MIZORAM AND 3 ORS. Versus SHRI P. LALNUNTHARA AND 6 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS
	WITH 12 WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
	WITH I.A.(Civil)/74/2021 in WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
	WITH 13 WA/20/2021	LALZUITLUANGA Versus SMT. JACINTA LALTANPUUI AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K N CHOUDHURY MR. J PATOWARY SR. GA, MIZORAM
	WITH I.A.(Civil)/89/2021 in WA/20/2021	LALZUITLUANGA Versus SMT. JACINTA LALTANPUUI AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
	WITH 14 WA/74/2021	THE STATE OF MIZORAM AND 3 ORS. Versus JACINTA LALTANPUUI AND 3 ORS.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	MR. K N CHOUDHURY (R-1) MR. J PATOWARY (R-1)
	WITH 15 WA/72/2021 FIXED	SYED ANOWAR TAIMUR HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S HAZARIKA	GA, ASSAM MR. J AHMED (R-5) MR. S I BORA (R-5) MS A HUSSAIN (R-5) MS. N HASINA (R-5) SC, EDU

16	WA/110/2021 CAVT. NO.02902/021, FIXED, CAVT.NO./290/2021	THE STATE OF ASSAM AND 6 ORS. Versus HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
17	WA/112/2021 FIXED, CAVT.NO./261/2020	THE JANIA ANCHALIK SENIOR MADRASSA AND 53 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN	SC, SEC. EDU. GA, ASSAM MR B SINHA MR. M GOGOI FOR CAVEATOR
WITH				
18	WP(C)/7629/2015	MD. TALEB ALI and 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MR.H A AHMED	GA, ASSAM MS.N THAPA(R-5) MR.B SINHA(R-5) MR.M GOGOI(R-5) SC, SECONDARY EDUCATION
WITH				
19	WP(C)/2870/2016	BADSHA ALAM and 32 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MR.A S AHMED	GA, ASSAM(R-1,3,4,5) SC, SECONDARY EDUCATIONR-2
WITH				
20	WP(C)/2893/2016	HAMID ALI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A A AL-AMAN MR K BHUYAN MR.H A AHMED	GA, ASSAM(R 1,3 & 4) SC, SECONDARY EDUCATION(R 2) MR. B SINHA (PRIVATE RESPONDENT)
21	WA/278/2021 FIXED	KISHOR LAHKAR Versus THE INDIAN OIL CORPORATION AND 16 ORS.	MR. A R BHUYAN MR. A M KHAN	SC, I O C
22	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, WATER RESOURCE SC, FINANCE
23	WA/295/2021 FIXED	JOBEDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
24	WA/307/2021 CAVT.NO./716/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. FOR CAVEATOR
25	WP(C)/4750/2021 FIXED	BULBUL LAHON Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN	ASSTT.S.G.I.
ORDERS				
26	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
27	WA/348/2019 FIXED	BHOOPANDRA SINGH Versus RAJ KUMAR PANDEY AND 3 ORS	MR. P K TIWARI MR. A R GOGOI	MR. M BISWAS
WITH				
	I.A.(Civil)/4170/2019 in WA/348/2019	BHOOPANDRA SINGH Versus RAJ KUMAR PANDEY	MR. P K TIWARI MR. A R GOGOI	
28	I.A.(Civil)/2105/2019 FIXED in WA/7893/2019 WITH WA/7893/2019 (Filing Number)	MINERAL OIL WORKERS UNION Versus THE UNION OF INDIA AND ANR MINERAL OIL WORKERS UNION Versus THE UNION OF INDIA AND ANR	MR A DASGUPTA MR. K M HALOI MR. B DAS	ASSTT.S.G.I. SC, OIL
29	I.A.(Civil)/4167/2019 FIXED, CAVT.NO./439/2019 in WA/9327/2019	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS.	MR. K N CHOUDHURY MR J ABEDIN MS. R DEKA MR. J PATOWARY MR. D J DAS	SC, ELEM. EDU MR. B C DAS GA, ASSAM, MR. A R SHOME SC, SSA FOR CAVEATOR

	WITH WA/9327/2019 (Filing Number)	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS		
30	WP(C)/4094/2020 FIXED	HACHI RAM MANDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. T K BHUYAN MR. A GAUTAM	MR. U K NAIR (R4) MR. M AHMED (R4) MR. U K DAS (R4) SC, N C T E SC, EDU GA, ASSAM
31	WA/99/2021 FIXED	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	
32	WA/136/2021 FIXED	THE BOARD OF SECONDARY EDUCATION, ASSAM AND 2 ORS. Versus KUSHAL DAS AND ANR.	MR. T C CHUTIA MR D K ROY	SC, SEC. EDU.
	WITH I.A.(Civil)/975/2021 in WA/136/2021	THE BOARD OF SECONDARY EDUCATION, ASSAM AND 2 ORS. Versus KUSHAL DAS AND ANR.	MR. T C CHUTIA MR D K ROY	SC, SEC. EDU.
33	WA/144/2021 FIXED	JOYITA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MS A BHUYAN (R-3) SC,AMDB MR M SHELIM (R-4 TO 7)
34	WA/152/2021 FIXED	KIZUKALA JAMIR AND 3 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	MS. T KHRO MS. M KECHII SR GA NAGALAND
35	WA/153/2021 FIXED	OIL INDIA LIMITED Versus PROTIM PATNI DEY	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR J DAS MR. N DEKA MR. M GOGOI
36	Cont.Cas(C)/347/2021 FIXED	SABIR AHMED BARBHUIYA Versus MANISH THAKUR, IAS AND ANR	MR. S B LASKAR MR. H A LASKAR	
37	I.A.(Civil)/966/2021 in WP(C)/4301/2018	ON THE DEATH OF ANUP KUMAR DAS HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS.	MR S CHOUDHURY MS R MEDHI MR S DUTTA	SC, NF RLY
	WITH WP(C)/4301/2018	ON THE DEATH OF ANUP KR. DAS HIS LEGAL HEIR 1.1 SUKLA DAS (WIFE) Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY	SC, NF RLY
38	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E THE UNION OF INDIA AND 2 ORS.	K U AHMED	
39	I.A.(Civil)/1213/2021 FIXED in WA/5061/2021	R. SAPCHAMA AND 36 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R K D CHOUDHURY ASSTT.S.G.I.	
	WITH WA/5061/2021 (Filing Number)	R. SAPCHAMA AND 37 ORS. -F MONICHANDA BORTHAKUR @ MONICHANDRA BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS.	MR C GOSWAMI MR. M KHATANIAR	SC, HIGHER EDU
40	I.A.(Civil)/1912/2021 in WA/9263/2021			

WITH
WA/9263/2021
(Filing Number)

MONICHANDA BORTHAKUR @
MONICHANDRA BORTHAKUR

MR C GOSWAMI

Versus

THE STATE OF ASSAM AND 6 ORS. A

HEARING

41 WA/243/2018
FIXED

MRS ARCHANA BHATTACHARJEE
Versus

ALHAJJ INAM UDDIN
MRS. R MOMTAZ

MR. I GOGOI (R1-R4)
MIIS T DAS (R1-R4)

THE BANK OF BARODA AND 3 ORS

MR. A H M R CHOUDHURY

MR. A K ROY (R1-R4)

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5947/2019 WITH LCR	ABIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8093/2019	MD. ABDUL KHALIL @ KHALILUR RAHMAN AND 5 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5550/2020 WITH LCR	KAD BHANU @ KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODhani	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5972/2021	AMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5978/2021	ULIFA KHATOON @ ULKE KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5984/2021	SAHAR BHANU @ SAHA BHANU Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5988/2021	RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/5993/2021	RAHIMA BIBI @ ROHIMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/6004/2021	MANIK ALI @ MANIK Versus THE UNION OF INDIA AND 6 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/6089/2021	ABDUL BAREK @ MD. BAREK ALI @ A BAREK Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/6093/2021	BABY BALA DAS @ BABY BHOWMIK Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/6102/2021	MUSSTT NURJAHAN BEGUM @ NURJAHAN BIBI Versus THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/6105/2021	SAHID ALI Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR M HOQUE MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6109/2021	HASENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR M HOQUE MR M HOQUE MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/6135/2021	HABIBAR RAHMAN @ HABIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/6148/2021	SAYFAL ALI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC SC, ECI SC, F.T ASSTT.S.G.I.
17	WP(C)/6151/2021	MUSSTT HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/6158/2021	KAZBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/6167/2021	CHAHARA BBEGUM @ SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/6170/2021	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J K MISHRA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

21	WP(C)/534/2018 WITH LCR	MD. FOJOR ALI @ FOJOR Versus THE STATE OF ASSAM	MR. A BISWAS MR. H DAS MR. R KALITA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
22	WP(C)/538/2018 WITH LCR	MORIYOM BIBI @ MORIYAM KHATUN Versus UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MS K DAS MS. R HUSSAIN	ASSTT.S.G.I.
23	WP(C)/544/2018 WITH LCR	NURUN NESSA Versus THE UNION OF INDIA	G UDDIN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.

24	WP(C)/560/2018 WITH LCR	JUBEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, F.T., MR J PAYENG ASSTT.S.G.I.
25	WP(C)/562/2018 WITH LCR	HASIMON BIBI Versus THE UNION OF INDIA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY MS. M KONCH	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
26	WP(C)/4932/2018 WITH LCR	ANUP BISWAS Versus THE UNION OF INDIA AND 7 ORS.	MR. S DAS MR. R MAZUMDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/5072/2018 WITH LCR	JAHARUL HOQUE @ MD. JAHIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. J AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
28	WP(C)/5168/2018 WITH LCR	SAMSUDDIN AND 4 ORS. Versus UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/5184/2018 WITH LCR	SAMELA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/6436/2018 WITH LCR	AMJAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR A ALI	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/7426/2018 WITH LCR	KAMAL CHANDRA SARKAR @ KAMAL SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/7788/2018	IBRAHIM BHUYAN Versus THE UNION OF INDIA AND 8 ORS.	MR J ISLAM A HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/8473/2018 WITH LCR	FIROJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	WP(C)/5105/2019 WITH LCR	BAKKAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/5621/2019 FIXED, WITH LCR	KAMALA RANI GHOSH Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

36	PIL/10/2021	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
37	WP(C)/5639/2021 FIXED	SABIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ORDERS</u>				
38	PIL/65/2018 FIXED	DULAL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MS. M BARUAH MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM ASSTT.S.G.I.
39	PIL(Suo Moto)/2/2020 FIXED	X X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM
40	PIL/41/2021 FIXED	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
41	I.A.(Civil)/1817/2021 FIXED in PIL(Suo Moto)/10/2018	BHUBANESWAR TUMUNG AND 85 ORS. Versus X X X AND 4 ORS.	MS C MEDHI MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ	MR. T J MAHANTA GA, ASSAM SC. REVENUE
	WITH PIL(Suo Moto)/10/2018	X X X Versus IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	GA, ASSAM
42	I.A.(Civil)/1886/2021 WITH LCR in WP(C)/2709/2021	HASEN ALI @ HASHEM ALI Versus THE UNION OF INDIA AND 5 ORS E	MR. S U AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/2709/2021	HASEN ALI @ HASHEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. S U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>HEARING</u>				
43	WP(C)/5502/2018 FIXED, WITH LCR	AMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. M SALIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
44	WP(C)/6402/2018 FIXED, WITH LCR	ABSOR AKOND @ AFSAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR. M SHAH MR M SHELIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
45	WP(C)/7039/2019 FIXED, WITH LCR	AYSHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
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18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3673/2020 B/O	CHANDON SOBOR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
MOTION				
2	Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
3	WP(C)/3631/2021 FIXED	TARA PRASAD DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE
4	WP(C)/4307/2021 FIXED	PANIRAM BARMAN Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
	WITH I.A.(Civil)/1947/2021 in WP(C)/4307/2021	PANIRAM BARMAN Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
5	WP(C)/4484/2021 FIXED	POST GRADUATE TRAINING COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM SC, REVENUE
6	WP(C)/4515/2021 FIXED	DIBAKAR PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, IRRIGATION SC, FINANCE
7	WP(C)/4523/2021 FIXED	MAHANANDA KAKOTI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, IRRIGATION SC, FINANCE

8	WP(C)/4605/2021 FIXED	ANJAN KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J GOGOI	GA, ASSAM SC, REVENUE
9	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 5 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	SC UCO BANK
10	WP(C)/4941/2021 FIXED	SURIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, FINANCE SC, PNB
11	WP(C)/5001/2021 FIXED	SMT. ELIZABETH DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
12	WP(C)/5009/2021 FIXED	KASHYAP CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, FINANCE SC, IRRIGATION
13	WP(C)/5011/2021 FIXED	ANIL TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, FINANCE SC, IRRIGATION
14	WP(C)/5081/2021 FIXED	DIPANKAR ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
15	WP(C)/5114/2021 FIXED	SARADA RUDRA @ SARDA RUDRA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
16	WP(C)/5330/2021 FIXED	JEWEL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MR P P MEDHI	SC, FINANCE SC, FOREST SC, PWD
17	WP(C)/5377/2021 FIXED	SATYAJIT KALITA AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR B HAZARIKA	MR. N J GOGOI (R-2) SC, A S A M B
18	WP(C)/5483/2021 FIXED	BOGAI NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI	MR. K GOGOI (R NO.2 AND 3) SC, REVENUE
19	WP(C)/5495/2021 FIXED	JADU RAM SARKAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, REVENUE
20	WP(C)/5496/2021 FIXED	EYUB DOIMARI Versus THE PRINCIPAL SECRETARY AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
WITH				
21	WP(C)/5549/2021	NAJIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
WITH				
22	WP(C)/5654/2021	PADMA RAM RABHA Versus THE PRINCIPAL SECRETARY, AND 3 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
WITH				
23	WP(C)/5709/2021	TAZIMUDDIN AHMED @ ALIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
24	WP(C)/5611/2021 FIXED	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR D KALITA B B HUSSAIN	GA, ASSAM
25	WP(C)/5620/2021 FIXED	BIMLA DEVI SARDA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MS. S KATAKEY MR H K SARMA MS T J SAHEWALLA MD. ASLAM	GA, ASSAM

26	WP(C)/5621/2021 FIXED	SHANTANU RAJKUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA	GA, ASSAM MR. S KASHYAP
27	WP(C)/5635/2021 FIXED	MD. HAJIJUR RAHMAN AND 81 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K MISHRA MR. B PRASAD MR S HOQUE	GA, ASSAM SC, REVENUE
28	WP(C)/5658/2021 FIXED	GOPAL FOUZDAR Versus BODOLAND TERRITORIAL REGION AND 5 ORS	MR. M SARANIA MR H MEDHI	GA, ASSAM SC, BTC
29	WP(C)/5685/2021 FIXED	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM SC, P H E
30	WP(C)/5737/2021 FIXED	MANAB THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. M R DEVI	SC, PNRD GA, ASSAM
31	WP(C)/5783/2021 CAVT. NO.06722/021, FIXED	M/S BASU SHIMRAY (JV) Versus THE UNION OF INDIA AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR G GOSWAMI SC, NF RLY FOR CAVEATOR
32	WP(C)/5811/2021 FIXED	M/S CHOUDHURY ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
33	WP(C)/5825/2021 FIXED	SUNIL BORO Versus THE PRINCIPAL SECRETARY, BTC AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
34	WP(C)/5897/2021 FIXED	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, FISHERY
35	WP(C)/6083/2021 CAVT. NO.06262/021,	M/S BAISHNAB TECHNOLOGIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	MR B ACHARYYA MS. M ACHARYYA MR A DAS	GA, ASSAM MR N BARMAN ASSTT.S.G.I. FOR CAVEATOR
36	WP(C)/6084/2021	MOJIBUL SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM SC, REVENUE
37	WP(C)/6099/2021	SHAHIDA BEGAM Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	GA, ASSAM SC, PWD SC, FINANCE DEPTT.
38	WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
39	WP(C)/6104/2021	ASHRAFUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS. M KECHII MR. M ALOM	SC, CO OP
40	WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM
41	WP(C)/6110/2021	JUSHEFUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM
42	WP(C)/6112/2021	M/S JAI SHAKTI TRADING Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
43	WP(C)/6113/2021	JUGAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, PWD SC, BTC
44	WP(C)/6116/2021	ASSAM JATIYA BIDYALAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B DEKA MR D K BHATTACHARYYA MS P BARUAH S AZIZ	GA, ASSAM SC, REVENUE SC, NF RLY
45	WP(C)/6120/2021	THE CONSTRUCTION COMMITTEE Versus THE STATE OF ASSAM AND 6 ORS	MR. M MAHANTA MR. T L MAHANTA	GA, ASSAM SC, BTC

46	WP(C)/6124/2021	MIRDUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A S CHOUDHURY MR A MOTALIB MR F A AHMED	GA, ASSAM
47	WP(C)/6126/2021	DEEPALI BARTHAKUR Versus STATE BANK OF INDIA AND 3 ORS	R SARMAH MR J BORAH MR. K KAKOTI MS B LASKAR	
48	WP(C)/6130/2021	PANKAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR S M ABDULLAH P MD S HOQUE MR. S RAHMAN MR S JAFRI	SC, P AND R.D. SC, BTC
49	WP(C)/6132/2021	PANKAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR S M ABDULLAH P MD S HOQUE MR. S RAHMAN MD R ISLAM	SC, P AND R.D. SC, BTC
50	WP(C)/6133/2021	SHARPNEZ ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAİN MS. J TAMULI MS A DEVI MS. H BORAH MR. R SINGH	SC, AG SC, GMC SC, GDD
51	WP(C)/6138/2021	GOKUL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
52	WP(C)/6139/2021	DWIJEN TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
53	WP(C)/6145/2021	ANUP KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA MS P SARMA	GA, ASSAM SC, S.M.B.
54	WP(C)/6149/2021	DEONIS KERAKETA Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
55	WP(C)/6150/2021	M/S SUBH TRADERS Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
56	WP(C)/6152/2021	SUMANTA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS S GOSWAMI	SC, REVENUE
57	WP(C)/6153/2021	M/S GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAİN MS. J TAMULI MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
58	WP(C)/6155/2021	RAJA BASFOR Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. N UDDIN MR. M ISLAM MR J ISLAM	SC, P AND R.D.
59	WP(C)/6162/2021	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
60	WP(C)/6166/2021	SRI JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, REVENUE
61	WP(C)/6172/2021	SUBRATA SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, REVENUE
62	WP(C)/6174/2021	DILRUBA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, PWD SC, BTC

ADMISSION

63	WP(C)/6840/2015 FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
64	WP(C)/4742/2021 FIXED	PRAKASH RUPANI Versus THE STATE OF ASSAM AND 5 ORS	MR. B NATH	GA, ASSAM MR K TALUKDAR (R-6)
65	WP(C)/4935/2021 FIXED	BULBULI SAIKIA Versus BHARAT PETROLEUM CORPORATION LIMITED AND ANR	MR. R PHUKAN	MR. S BORTHAKUR (R-1,2) MR. S S ROY (R-1,2)
66	WP(C)/5920/2021 FIXED	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) GA, ASSAM SC, AFDC
ORDERS				
67	Cont.Cas(C)/339/2020 FIXED ON 20-11-2021	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. P K MUNIR (R4) MS. S CHUTIA (R3) MR. P KAKATI (R3)
68	Cont.Cas(C)/346/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
69	WP(C)/4512/2021 FIXED, WITH WP(C)/4460/2021 (D/O)	HAZROT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHATI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
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12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
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16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



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[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6495/2019 FIXED	RANGLAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR S DAS MR. T DEWAN	GA, ASSAM SC. REVENUE
2	WP(C)/3962/2021	MD. NOMIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, PNRD GA, ASSAM
3	WP(C)/4912/2021 A/PUJA VACATION	BAL BAHADUR GURUNG Versus THE UNION OF INDIA AND 2 ORS	MS. S B CHOUDHURY MR A N AHMED	ASSTT.S.G.I.
4	WP(C)/5538/2021 FIXED	HEMLATA KHANIKAR @ HEMALATA KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
5	WP(C)/5937/2021 FIXED	DIPANKAR MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
6	WP(C)/6027/2021	MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
7	WP(C)/6081/2021 B/O	PRASANTA DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S KALITA MR. A SAIKIA MR. A S ALI MR. S KAKATI MR P DAS MS D TALUKDAR	GA, ASSAM
8	WP(C)/6085/2021	FOOD CORPORATION OF INDIA HANDLING WORKERS UNION Versus DIVISIONAL MANAGER AND 3 ORS	MR A DASGUPTA MR. B DAS	SC, F C I
9	WP(C)/6087/2021	SULACHANA DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, PWD
10	WP(C)/6088/2021	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR. M ALI	GA, ASSAM

11	WP(C)/6091/2021	GOPAL SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, AG
12	WP(C)/6092/2021	JOGANANDA TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MS N ISLAM MS R SAHIN	SC, AG SC, FOREST
13	WP(C)/6101/2021	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM
14	WP(C)/6108/2021	JOGEN BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
15	WP(C)/6111/2021	JAYANTA KUMAR DUTTA Versus THE POLLUTION CONTROL BOARD AND 2 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI MR P BORAH	SC, PCB
16	WP(C)/6118/2021	NINGREISEM RONRA SHIMRAY Versus THE UNION OF INDIA AND 3 ORS.	MR M CHANDA MR S CHOUDHURY MR S NATH MS R MEDHI K ABINANDAN	ASSTT.S.G.I.
17	WP(C)/6119/2021	KANAK DEKA Versus THE STATE OF ASSAM AND 5 ORS	DR. R SARMAH MS. M PAUL	GA, ASSAM
18	WP(C)/6121/2021	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, AG
19	WP(C)/6129/2021	POPI BISWAKARMA Versus THE UNION OF INDIA AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
20	WP(C)/6136/2021	KUPPUM VENKATESH SRIKANTH @ KUPPUM VENKATASH SRIKANTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 3 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, IITG
21	WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
22	WP(C)/6141/2021	SRI ATUL CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
23	WP(C)/6146/2021	HARISH CHANDRA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
24	WP(C)/6154/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
25	WP(C)/6159/2021	JYOTSNA K BISWAL ROUT Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. R MAZUMDAR MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G U
<u>ADMISSION</u>				
26	WP(C)/1267/2015 FIXED	KHIROD CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MRP GOGOI MS.S G BARUAH	SC, FOREST MR.R K BORA
27	WP(C)/2005/2017 B/O	RATUL SHARMA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM MR.D UPAMANYASC, Health deptt.

28	WITH WP(C)/2003/2017	BHIM PRASAD SARMA and 8 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM
29	WITH WP(C)/2384/2017	DIPU DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY	MR.D P BORAH SC, HEALTH
30	WITH WP(C)/838/2021	TARUN BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, HEALTH
31	WP(C)/8292/2019 FIXED	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
32	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
33	WP(C)/8724/2019 FIXED	ARUNJYOTI THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH	MR. B K DAS SC, NF RLY
34	WP(C)/3857/2021 FIXED	SRI SASHI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
35	WP(C)/4155/2021 FIXED	FATEMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. D A KAIYUM MR J ISLAM	GA, ASSAM
36	WP(C)/4242/2021 FIXED	IRLA NO. 11112396 AMRIT KRISHNA SAIKIA Versus THE UNION OF INDIA AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	MR. U K GOSWAMI ASSTT.S.G.I.
37	WP(C)/4310/2021 FIXED	UPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
38	WP(C)/4336/2021 FIXED	MD. INJAMUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MRS. B GOGOI MR. A SARMAH MR. P SAIKIA	MR. S S ROY ASSTT.S.G.I.
39	WP(C)/4346/2021 FIXED	PALLABI KALITA Versus THE INDUSTRIAL CO OPERATIVE BANK LTD AND 3 ORS	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	SC, CO OP GA, ASSAM SC, INDUSTRIAL CO BANK LTD
40	WP(C)/4371/2021 FIXED	ANJAN HAFILA Versus THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, DIMA HASAO SC, PWD
ORDERS				
41	W.P.(CrI.)/16/2021 FIXED	ARUNDHATI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM

42	I.A.(Civil)/996/2021 IN MAC APPL 58/2018(D/O) B/M ZOTHANKHUMA J in MACApp./58/2018	UNION OF INDIA AND 5 ORS. Versus KHAIRUN NEHAR AND 4 ORS.	MR. S C KEYAL	
43	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
44	WP(C)/4410/2021 FIXED	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MR. Y ALI	GA, ASSAM
45	WP(C)/4411/2021 FIXED	KHARIF UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION
HEARING				
46	WP(C)/3886/2019 FIXED	BHABA KRISHNA RAY TALUKDAR Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. R SARMA MR. S BANIK MS M DEKA MR H TALUKDAR	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Mat.App./19/2021	PHANINDRA KUMAR DAS Versus SMTI DIPTI RANI DAS	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	
ADMISSION				
2	Crl.A./220/2017 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS MS.M BARUAH(R- 5 to 12) PP, ASSAM
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
3	CRL.A(J)/25/2021	MEGHA TIMUNG Versus THE STTE OF ASSAM		PP, ASSAM
4	CRL.A(J)/26/2021	TEPHORO @ TEBOR KUJUR Versus THE STTE OF ASSAM		PP, ASSAM
5	Crl.A./182/2021	NIPUL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
6	Crl.A./185/2021	DANIRAM HALOI Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/493/2021 in Crl.A./185/2021	DANIRAM HALOI Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM

ORDERS

7	CrI.A./51/2018 WITH LCR 5 FILES, P.B. 2 NOS.	RAJU KUMAR DEKA@ RAJU KUMAR BORA Versus STATEOF ASSAM	MS A GOSWAMI MR. S C KEYAL MS P BARUAH MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
8	I.A.(CrI.)/584/2018 FIXED, WITH O/N, LCR 6 FILES, P.B. 2 NOS. in CrI.A./240/2018 WITH CrI.A./240/2018	SRI BHADRESWAR PADI Versus THE STATE OF ASSAM and ANR	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
9	CRL.A(J)/76/2019 WITH LCR 4 FILES	SUNIL TANTI Versus THE STATE OF ASSAM	MR H GUPTA, AMICUS CURIAE	PP, ASSAM
10	Cont.Case(CrI)(Suo Moto)/1/2020	X X X Versus SRI PHAGULAL PRASAD	MR S S DEY, SR. ADV, SC GHC MR. T J MAHANTA AMICUS CURIAE	MR. A BHATTACHARYA MR. A CHAMUAH MR. A BHATTACHARJEE LEGAL AID COUNSEL
11	Mat.App./16/2021 FIXED WITH I.A.(Civil)/1959/2021 in Mat.App./16/2021	SATYAJIT SUKLABAIDYA Versus SMTI SHILPI BAIDYA	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	
12	I.A.(CrI.)/72/2021 WITH LCR 5 FILES in CrI.A./40/2021 WITH CrI.A./40/2021	SATYAJIT SUKLABAIDYA Versus SMTI SHILPI BAIDYA	MR D TALUKDAR MR. P CHOUDHURY MS B GOSWAMI	
12	I.A.(CrI.)/72/2021 WITH LCR 5 FILES in CrI.A./40/2021 WITH CrI.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
13	CrI.A./56/2021 WITH I.A.(CrI.)/104/2021 in CrI.A./56/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	MR. D CHOUDHURY (R-2) PP, ASSAM MR. T CHAKRABORTY (R-2)
13	CrI.A./56/2021 WITH I.A.(CrI.)/104/2021 in CrI.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MR. D CHOUDHURY (R-2) PP, ASSAM MR. T CHAKRABORTY (R-2)
14	I.A.(Civil)/214/2021 in Mat.App./9562/2020 WITH Mat.App./9562/2020 (Filing Number)	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
14	I.A.(Civil)/214/2021 in Mat.App./9562/2020 WITH Mat.App./9562/2020 (Filing Number)	MOHAN MILI Versus SMTI. SANGITA PEGU MILI	MR. B K GOGOI MR. A D CHOUDHURY	MR. D DOLEY MS S P CHETRY
15	I.A.(CrI.)/321/2021 FIXED, WITH P.B. 6 NOS., LCR KEPT IN SECTION in CrI.A./309/2019 WITH CrI.A./309/2019	MOHAN MILI Versus SANGITA PEGU MILI H	MR. B K GOGOI	
15	I.A.(CrI.)/321/2021 FIXED, WITH P.B. 6 NOS., LCR KEPT IN SECTION in CrI.A./309/2019 WITH CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
15	I.A.(CrI.)/321/2021 FIXED, WITH P.B. 6 NOS., LCR KEPT IN SECTION in CrI.A./309/2019 WITH CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM
16	CrI.A./305/2019	MUHI HANDIQUE Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA	PP, ASSAM

17	WITH CrI.A./311/2019	SMT. DIPANJALI BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DAS MR D KHAN	PP, ASSAM
18	WITH CrI.A./365/2019	SRI HEMEN GOGOI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
19	I.A.(CrI.)/474/2021 FIXED, WITH LCR 8 FILES, P.B. 2 NOS. in CrI.A./42/2020 WITH CrI.A./42/2020	SRI SURESH MUNDA @ SURESH SINGKU AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MRS N GOSWAMI MRS M BARMAN	PP, ASSAM
20	I.A.(CrI.)/492/2021 in CrI.A./8696/2021 WITH CrI.A./8696/2021 (Filing Number)	MOHASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
21	I.A.(CrI.)/495/2021 WITH LCR 5 FILES, P.B. 2 NOS. in CrI.A./74/2018 WITH CrI.A./74/2018	MOHASEN ALI Versus THE STATE OF ASSAM AND ANR. (F) CHANDRA RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR G RAHUL (R-2,3) MR. D M NATH (R-2,3)	PP, ASSAM
22	I.A.(Civil)/525/2021 IN Mat.App./19/2018 (D/O) in Mat.App./19/2018	JITEN ENGTI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. T KALITA MR. I CHOUDHURY MR. B DEKA MR. D M NATH (R-2,3) MR R L CHUTIA MR. B M BHUYAN	PP, ASSAM
		SULAKHYANA SAIKIA BHARALI Versus PRABIN SAIKIA	MR. M K NEOG	

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
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9)	MR. N SHARMA	15-11-2021	To	25-11-2021
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16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021

20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3257/2021	DIPSON SWARGIARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
2	Bail Appln./3259/2021	MD. RAJIB ALI @ BILAL Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
3	Bail Appln./3260/2021	TUTUMONI DAS Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
4	Bail Appln./3278/2021	NABA JYOTI DEKA Versus THE STATE OF ASSAM	MR. M ALI MR. K B JOTDER	PP, ASSAM
5	Bail Appln./3284/2021	BHABA PRASAD KAKOTI Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./3286/2021 B/O	RAJ KUMAR SAH Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
7	Bail Appln./3289/2021 B/O	MONAI DEORI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
8	Bail Appln./3292/2021	EKBAL HUSSAIN @ MD. EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM

MOTION

9	Crl.Rev.P./14/2021 WITH LCR 1 FILE	NIRANTHA HAZOWARY Versus RAJESH KUMAR JAIN AND ANR	MR. S C BISWAS MS. J GHOSH	PP, ASSAM
10	Crl.Rev.P./261/2021	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
11	Crl.Rev.P./262/2021	ANJAN JYOTI DEKA Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR B HAZARIKA	PP, ASSAM
12	Crl.Rev.P./265/2021	SAHALOM HUSSAIN MAZUMDER Versus ON THE DEATH OF THE COMPLAINANT/SAHIR UDDIN MAZUMDER (SINCE DECEASED) AND ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	PP, ASSAM
13	Crl.Rev.P./266/2021	MANOJ KAKATI Versus THE STATE OF ASSAM AND ANR	MR. B K BHAGAWATI MR B S DEKA	PP, ASSAM
	WITH I.A.(Crl.)/505/2021 in Crl.Rev.P./266/2021	MANOJ KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MR B S DEKA	PP, ASSAM
14	Crl.Pet./648/2021 FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM
15	AB/3822/2021	MD. ISLAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
16	AB/3825/2021	SALIMUL HOQUE AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
17	AB/3827/2021	HASINA BEGUM Versus THE STATE OF ASSAM	MR. N HOQUE MD. S HUDA MR. Md. ARIF	PP, ASSAM
18	AB/3828/2021	RUP KONWAR BORDOLOI Versus THE STATE OF ASSAM	MR. A K JAIN MR. M KALITA	PP, ASSAM
19	AB/3830/2021	SAMSUL ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
20	AB/3835/2021	USMAN GANI @ USMAN ALI AND ANR Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
21	AB/3840/2021	KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
22	AB/3841/2021	JINA BEGUM Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
23	AB/3845/2021	PROMOD CH DAS @ PROMOD DAS Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED MR S AHMED	PP, ASSAM
24	AB/3849/2021	BHABADEV MAHANTA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR D TALUKDAR MR P CHOUDHURY MR R SARMA	PP, ASSAM
25	AB/3852/2021	MRIDUPABAN NEOG Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
26	AB/3853/2021	PRADIP PATANGIA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR K SAIKIA	PP, ASSAM

27	AB/3854/2021	ARKIASH MARAK Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR H NATH	PP, ASSAM
28	AB/3855/2021	MUZAMMIL HUSSAIN @ MUZAMAL HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
29	AB/3856/2021	SHIBU NATH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
30	AB/3857/2021	SHAZIBUL HASSAN MOLLAH Versus THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./2623/2021 WITH OFFICE NOTE, FIXED	MINTU ALI Versus THE STATE OF ASSAM	MR. D S DEKA	PP, ASSAM
32	Bail Appln./3121/2021 FIXED	MD. KAYUM ALI (KALAM) Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
33	Bail Appln./3190/2021 FIXED	SATBIR YADAV Versus THE STATE OF ASSAM	MR. DILIP DEY MR. J EKKA	PP, ASSAM

BAIL HEARING

34	AB/753/2021 FIXED	PANKAJ KR HAZARIKA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
35	AB/2016/2021 FIXED	MANZOOR ELAHI Versus THE STATE OF ASSAM	MR. J A AHMED MR. Z ARAFAT	PP, ASSAM
36	AB/2141/2021	MD RUHUL AMIN Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
37	AB/2239/2021 FIXED	DR NAREN SAUD Versus THE STATE OF ASSAM	MR. A PARAMANIK MR P KALITA	PP, ASSAM
38	AB/2303/2021 FIXED	SOHRAB ALI Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
39	AB/2622/2021 FIXED	KASHEM ALI AKONDA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
40	AB/2783/2021 FIXED	BASIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
41	AB/3086/2021 FIXED	RULIMA KHATUN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
42	AB/3093/2021 FIXED	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
43	AB/3127/2021 FIXED	KHALID HASHAN LASKAR @ BAPPY Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY MR. N K KALITA	PP, ASSAM
44	AB/3147/2021 FIXED	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
45	AB/3232/2021 FIXED	ABU SUFIAN Versus THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
46	AB/3302/2021 FIXED	SANJIT CH NATH Versus THE STATE OF ASSAM	MR Z ALAM MR. K H SAIKIA MS. S NAZNEEN	PP, ASSAM

47	AB/3412/2021 FIXED	MAINI MAHANTA AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
	WITH			
48	AB/3367/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
	WITH			
49	AB/3372/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
50	AB/3415/2021 FIXED	SANTOSH BORAH Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
51	AB/3453/2021 FIXED	ANIRBAN BASU Versus THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
52	AB/3499/2021 FIXED	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	PP, ASSAM
53	AB/3581/2021 FIXED	MD. SAHAJUL HAQUE Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/508/2020 B/O	CHAMPA DEVI SHARMA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
MOTION				
2	WP(C)/4447/2021	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 2 ORS.	MR S BORTHAKUR	SC, T U
3	WP(C)/5524/2021 B/O	PURNIMA BORUAH AND 139 ORS Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. K M MAHANTA MR. S ALIM	SC, ELEM. EDU
4	WP(C)/5989/2021	NARENDRA PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR P H KONWAR	SC, SEC. EDU. GA, ASSAM
5	WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
6	WP(C)/6086/2021	DIGANTA BANIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
7	WP(C)/6090/2021	MAMOON AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6094/2021	ABDUL WAHAB Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6095/2021	SUBHASH CH ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR J H LASKAR	SC, ELEM. EDU GA, ASSAM
10	WP(C)/6096/2021	NIVA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM

11	WP(C)/6106/2021	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
12	WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
13	WP(C)/6115/2021	SIKDAR GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU GA, ASSAM
14	WP(C)/6117/2021	BAHAZUDDIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6127/2021 B/O	DHRUBAJYOTI BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. A M KHAN	SC, SEC. EDU. GA, ASSAM
16	WP(C)/6131/2021 B/O	ANJALANA BEGUM Versus THE STATE OF ASSAM 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6137/2021	AJAHAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6142/2021	MD. RAFIQU L ISLAM @ RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR. M MANDAL	SC, ELEM. EDU GA, ASSAM
19	WP(C)/6143/2021 B/O	NG. BINOY KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, FINANCE
20	WP(C)/6144/2021	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, HIGHER EDU
21	WP(C)/6156/2021	BAHARUL ISLAM AND 71 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/6160/2021	MANJU RANI BARO Versus THE STATE OF ASSAM AND 7 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG SC, BTC
23	WP(C)/6161/2021	SHIRAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR J ISLAM MS LR KHANAM	SC. EDU. SC, FINANCE
24	WP(C)/6164/2021	LAILY KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR. W RAHMAN MS. S RASUL	SC, SEC. EDU.
25	WP(C)/6168/2021	AMINUL HOQUE MALLICK Versus THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MR. M I HUDA MR. B DAS	SC, SEC. EDU.
26	WP(C)/6171/2021	MEDHIRAM KUTUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR A DEY	SC, SEC. EDU. GA, ASSAM
27	WP(C)/6175/2021	NIRUPAM NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
28	WP(C)/6176/2021	MANGHI LAL SINGHI Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	ASSTT.S.G.I. SC, INCOME TAX

ORDER (STAY VACATING)

29	I.A.(Civil)/1893/2021 B/O in WP(C)/2143/2021 WITH WP(C)/2143/2021	ABU TAHER SHEIKH AND 3 ORS. Versus MOSHARRAF HUSSAIN AND 5 ORS. MOSHARRAF HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. K I MAZUMDER (r-6,7,8,9) MR. P K DEKA MR. S BISWAS	GA, ASSAM SC, EDU SC, SSA SC, ELEM. EDU MR. S H RAHMAN (R-9) MR J ABEDIN (r-6,7,8,9) MR. D A KAIYUM (R-9) MR. K I MAZUMDER (r-6,7,8,9) MR J ISLAM (R-9) SC, SSA
30	WITH WP(C)/3197/2021	SAIFULLA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WITH WP(C)/3199/2021	REZIA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. F	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU GA, ASSAM MR. A T SARKAR (r-7) SC, SSA
32	WITH WP(C)/3202/2021	ARUP KR. SAHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. S BISWAS MS D DEVI	SC, ELEM. EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
33	I.A.(Civil)/1898/2021 B/O in Cont.Cas(C)/496/2019 WITH Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus SHANTANU P. GOTMARE ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. Versus ALOK KUMAR, IAS AND ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. A K BHUYAN MS. B BHUYAN MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. P K BORAH (R2) MR. B GOGOI MS. N CHOUDHURY MR P NAYAK MS. P PATHAK MR. M BORAH MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS. Y S PHOM MR A TALUKDAR
34	I.A.(Civil)/1929/2021 B/O in Cont.Cas(C)/174/2020 WITH Cont.Cas(C)/174/2020	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus KUMAR SANJAY KRISHNA, IAS SAJAL DAS AND 40 ORS. Versus SRI B KALYAN CHAKRABARTHY AND 2 ORS SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 3 ORS.	MR P SARMA MR. A K DUTTA MR. B PURKAYASTHA MR. A K DUTTA MR. B PURKAYASTHA	MS. N PHUKAN MS K DAS
<u>ADMISSION</u>				

35	WP(C)/900/2018 CAVT. NO.0080/2018	RATHINDRA NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR F A LASKAR	SC, SEC. EDU. MR. I H BARBHUIYA, FOR CAVEATOR(R MD A RAHMAN
36	WP(C)/4715/2018 FIXED	KRISHNA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	SC, SEC. EDU. MR B D DAS MR. N S LASKAR MR A K BORAH MR H K SARMA SC, APSC MR. I H SAIKIA MR. S K DAS (R6) MR. P HAZARIKA MR. R PHUKAN MR. H S BORAH MR. K KALITA MR. M R CHOUDHURY MS. J RONGPIPI MR D BARMAN (R6) MS L HMAR MR. G .CHOUDHURY (SC. APSC)
37	WP(C)/211/2019 B/O	OMAR SAYEDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	SC, SEC. EDU. MS B DEVI (R4, R5) MR. R SARMA (R4, R5) MS. S D SAIKIA (R4, R5) MR. R SARMAH MR. P M KALITA (R4, R5)
38	WP(C)/8807/2019 B/O	MINAKHI BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	SC, ELEM. EDU GA, ASSAM
39	WP(C)/9483/2019 B/O	SMT. USHA RANI DEKA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1315/2020 in WP(C)/9483/2019	SMT. KAYKEYI DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, EDU SC, FINANCE
40	WP(C)/2335/2020 B/O	MOZAMMEL HOQUE Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM
41	WP(C)/2345/2020 B/O	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
	WITH			
42	WP(C)/4686/2021	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
43	WP(C)/3537/2020 B/O	SHIPRA PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG, ASSAM. MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R BORPUJARI, SC, FINANCE SC, FINANCE SC, N C HILLS SC, PWD

44	WP(C)/4297/2020 B/O	MRINAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. U K NAIR (R7) MR R ISLAM (R7)
45	WP(C)/508/2021 B/O	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE (COA) AND 2 ORS.	MR. K A MAZUMDER MR. N I KHAN	MR H GUPTA MR. P MAHANTA (R-1,3) MR. R B GOHAIN (R-1,3) ASSTT.S.G.I.
46	WP(C)/1015/2021 B/O	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU
47	WP(C)/2229/2021 B/O	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. S M RAHMAN MR A S SK	SC, ELEM. EDU GA, ASSAM
48	WP(C)/3063/2021	M/S ANR WHOLESALE WAREHOUSE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, EXCISE DEPTT. SC, FINANCE
49	WP(C)/3216/2021 B/O	ALAKA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
50	WP(C)/3626/2021	DIGANTA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR. S U AHMED MR M HUSSAIN MR A HAWARI	SC, ELEM. EDU GA, ASSAM
51	WP(C)/5217/2021 FIXED	MAFIDA BEGUM AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, NIOS SC, SSA

ORDERS

52	Cont.Cas(C)/128/2020 B/O	SAZZAD ZAHIR Versus DISPUR LAW COLLEGE AND 2 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. R CHETRI MR. N BARMAN MR. N K MURRY A SWARGIARY	
53	Cont.Cas(C)/149/2020 B/O	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
54	Cont.Cas(C)/219/2020 B/O	SULTANA BEGUM LASKAR AND ANR. Versus PRETOM SAIKIA AND 8 ORS.	MR. A M S MAZUMDER	MR. D SAIKIA MR S M T CHISTIE MS. K PHUKAN MR. P K BORAH
55	WP(C)/3326/2020 B/O	OMED ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MS M ROY
56	Cont.Cas(C)/18/2021 B/O	NASIR UDDIN Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI (R-1)
57	Cont.Cas(C)/28/2021 B/O	MD. SOYAD ALI Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI
58	Cont.Cas(C)/29/2021 B/O	MAINUL HOQUE Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR S BHUYAN MR. K GOGOI (R-1) MR. A R TAHBILDAR
59	Cont.Cas(C)/31/2021 B/O	SHOHIDUL ISLAM Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI (R-2)
60	Cont.Cas(C)/51/2021 B/O	SHAHJAHAN ALI Versus P. JIDUNG AND ANR.	MR. A SATTAR MR. J AHMED MS G PARMAWI	MR S M T CHISTIE (R-2) MS N M SARMA (R-2)

61	Cont.Cas(C)/93/2021 B/O	AMIR HUSSAIN Versus PREETOM SAIKIA AND 5 ORS.	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA MS. M R DEVI (R-5,6)
62	Cont.Cas(C)/106/2021 B/O	AMITA BHATTACHARJEE Versus PREETAM SAIKIA AND ANR	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	
63	Cont.Cas(C)/261/2021 B/O	FAKHAR UDDIN MAZUMDER Versus DR. BIJOYA CHOUDHURY, ACS	MR. A M S MAZUMDER	
64	I.A.(Civil)/1881/2021 B/O in WP(C)/3650/2021 WITH WP(C)/3650/2021	MD. SAFIUL HOQUE Versus HE STATE OF ASSAM AND 4 ORS. MD. ABUL HASEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU MR. M KHAN (R-5) MR. J RAHMAN (R-5) MS M DEKA (r-4) MR R ISLAM (R-4,5)

HEARING

65	WP(C)/6038/2019 FIXED	NAZIFA SAHANI BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
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12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3249/2021	MD. ZAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA	PP, ASSAM
2	Bail Appln./3254/2021	RAFIKUL ISLAM @ RAFIKUL ALI AND ANR Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
3	Bail Appln./3258/2021	SANJIB PHANGCHO Versus THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI MS B LASKAR	PP, ASSAM
4	Bail Appln./3261/2021	FARAJ ALI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
5	Bail Appln./3264/2021	KOSER UDDIN AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM
6	Bail Appln./3267/2021	KAHANDAKAR SAFIUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD Q A AKHTAR MS. M BEGUM	PP, ASSAM
7	Bail Appln./3268/2021	PRANJO PRATIM DAS @ BAPI DAS Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
8	Bail Appln./3269/2021	NURUDDIN ALI Versus THE STATE OF ASSAM	MD A A HUSSAIN MD. A HASSAN S K HAZARIKA	PP, ASSAM

9	Bail Appln./3272/2021	SUKKUR ALI @ SUKUR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
10	Bail Appln./3273/2021	IKRAM ALI Versus THE STATE OF ASSAM	MR. DILIP DEY MR. N ALI	PP, ASSAM
11	Bail Appln./3275/2021	KAMAL UDDIN @ MD KAMAL UDDIN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
12	Bail Appln./3279/2021	MD. RIYAZUDDIN AHMED Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
13	Bail Appln./3281/2021	PARAG BORAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
14	Bail Appln./3282/2021	EKBAL HUSSAIN @ MD. EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
15	Bail Appln./3287/2021	AMRIT RABHA Versus THE STATE OF ASSAM AND ANR	MR B ISLAM MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
16	Bail Appln./3290/2021	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
17	Bail Appln./3294/2021	SOMIR KR ROY Versus THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
18	Bail Appln./3295/2021 B/O	SUBHANKAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

MOTION

19	AB/3774/2021	LUTFAR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
20	AB/3818/2021	TAFIKUR RAHMAN AND ANR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
21	AB/3819/2021	SUBAL DAS Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
22	AB/3821/2021	NEKIBUZ ZAMAN Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
23	AB/3823/2021	JAHER ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
24	AB/3824/2021	ARMAN PARVEZ BARBHUIYA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
25	AB/3843/2021 B/O	MD. SHIRAJ UDDIN AND 10 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./2211/2021 FIXED	DIPANKAR DEY MANDAL Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	PP, ASSAM
27	Bail Appln./2391/2021 FIXED	PRASANNA SALOI Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM

28	Bail Appln./2642/2021 FIXED	JAHIRUL ISLAM @ BADRUL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH			
29	AB/2734/2021	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
	WITH			
30	Bail Appln./2885/2021	ALOM HUSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH			
31	AB/2916/2021	JAMAL BADSHA AND 3 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
	WITH			
32	AB/2917/2021	JAYNAL ABEDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
33	Bail Appln./2971/2021 FIXED	ASMAT ALI @ ASMAT ALI AHMED Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
34	Bail Appln./2979/2021 FIXED	CHAND MAMUD @ CHAND MAHAMMAD Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	PP, ASSAM
35	Bail Appln./3002/2021 FIXED	GANESH DAS Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
36	Bail Appln./3069/2021 FIXED	DIPJYOTI DEKA Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
37	Bail Appln./3074/2021 FIXED	HAREJ ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	Bail Appln./3108/2021 FIXED	MONOWAR KHAN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
39	Bail Appln./3113/2021 FIXED	FORHAD ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
40	Bail Appln./3114/2021 FIXED	ZIAR UDDIN Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
41	Bail Appln./3117/2021 FIXED	GOLAM NABI AZAD Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
42	Bail Appln./3139/2021 FIXED	RIAZ UDDIN BARBHUIYA @ RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
BAIL HEARING				
43	AB/408/2021 FIXED	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
	WITH			
44	AB/1795/2021	PARAMANANDA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
45	AB/1077/2021 FIXED	KAMAL SHYAM Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

46	AB/1173/2021	ANUPAL BORTHAKUR AND 3 ORS Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
47	AB/1844/2021 FIXED	SAMBHU BARMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
48	AB/2760/2021 FIXED	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
49	AB/2873/2021 FIXED	SAHIL ALI @ SAHIL AHMED Versus THE STATE OF ASSAM	MR. A S ALI MR. S A B KHABIR	PP, ASSAM
50	AB/2907/2021 FIXED	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN	PP, ASSAM
51	AB/2921/2021 FIXED	DILIP KUMAR BORO Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
52	AB/3255/2021 FIXED	ABUL HUSSAIN MAZARBHUIYA @ HUSSAIN AHMED MAZARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
53	AB/3272/2021 FIXED	BARASHA CHUTIA @ BARASHA BORA AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
54	AB/3374/2021 FIXED	DIMPOL MORAN Versus THE STATE OF ASSAM	MRS. V L SINGH MR R SINGH	
55	AB/3454/2021 FIXED	MRIDUL DUTTA Versus THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
56	AB/3464/2021 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
57	AB/3466/2021 FIXED	ALIM UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
58	AB/3476/2021 FIXED	BASED ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
59	AB/3485/2021 FIXED	MUSLEM UDDIN @ MUSLEM ALI AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
60	AB/3522/2021 FIXED	ASMA KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
61	AB/3527/2021 FIXED	JIYABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
62	AB/3528/2021 FIXED	JAHANARA KHATUN Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
63	AB/3538/2021 FIXED	MAHBUB ALI AZAD @ MEHBUB ALI AZAD Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
64	AB/3543/2021 FIXED	DILIP NATH @ DILIP KR NATH AND ANR Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
65	AB/3544/2021 FIXED	BHASKAR DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM

66	AB/3601/2021 FIXED	ABDUR ROHIM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	PP, ASSAM
WITH				
67	Bail Appln./3059/2021	FARMAN ALI @ FORMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
68	AB/3603/2021 FIXED	SULTAN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
WITH				
69	Bail Appln./3066/2021	AKKASH ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
70	AB/3629/2021 FIXED	SUNIL KR SARKAR @ SUNIL SARKAR AND 12 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR A K AZAD	PP, ASSAM

ORDERS

71	CrI.L.P./19/2021 FIXED in CrI.A./8193/2021 WITH CrI.A./8193/2021 (Filing Number)	JUNU SONOWAL Versus PRATUL SARMA	DR. R SARMAH MS. M PAUL	
72	I.A.(CrI.)/296/2021 FIXED in AB/1566/2021 WITH AB/1566/2021	JUNU SONWAL Versus PRATUL SARMA A PANCHALEE BAISHYA SHARMA Versus ASHAN SHARMA AND ANR ASHAN SHARMA AND ANR Versus THE STATE OF ASSAM	DR. R SARMAH MR. S P SHARMA MS U SHARMA MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
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16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021

22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday, 22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3251/2021	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM
2	Bail Appln./3252/2021	ABDUL WAHAB @ ABDUL AHAD AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HOQUE	PP, ASSAM
3	Bail Appln./3253/2021	MD. HABIJUL RAHMAN @ MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
4	Bail Appln./3255/2021	ALTAV UDDIN LASKAR Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. A H SARKAR	PP, ASSAM
5	Bail Appln./3256/2021	MD. TOSHODDAK HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	Bail Appln./3262/2021	MD. MOHIDUL ISLAM Versus THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM
7	Bail Appln./3263/2021	ARIYON DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
8	Bail Appln./3265/2021	JUNMONI MAHANTA Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
9	Bail Appln./3266/2021	TAPOCHI BISWAS AND ANR Versus THE STATE OF ASSAM	MR U S BORGHAIN MS. B GOGOI	PP, ASSAM

10	Bail Appln./3270/2021	NUMAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
11	Bail Appln./3276/2021	KERAMAT ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
12	Bail Appln./3277/2021	KHOGEN CHAMUAH @ KULAI CHAMUAH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
13	Bail Appln./3283/2021	RAVINDRA SINGH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
14	Bail Appln./3285/2021	SAREEF KHAN AND ANR Versus THE UNION OF INDIA	MR S BORTHAKUR MR. J A AHMED	SC, NCB
15	Bail Appln./3288/2021	ARUN MOCHAHARY @ MOCHAHARI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
16	Bail Appln./3291/2021	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MR N K DEV NATH	PP, ASSAM
17	Bail Appln./3293/2021	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

MOTION

18	AB/3626/2021	AJIJUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
19	AB/3826/2021	SURESH KUMAR KASHLIWAL AND ANR Versus CENTRAL BUREAU OF INVESTIGATION	MR. L TALUKDAR MR. A PARVEZ MR D GOGOI MR. B ROY	SC, CBI
20	AB/3847/2021	PANKAJ KRISHNA SEN Versus THE STATE OF ASSAM	MR. S KALITA MR. S KAKATI MR P DAS MS D TALUKDAR	PP, ASSAM
21	AB/3848/2021	ARUP BAISHYA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
22	AB/3851/2021	BOSER ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

ADMISSION

23	Crl.Pet./138/2018 FIXED	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S DUTTA MR. M H BARBHUYAN MR. A PAUL MR. K MIRA MS. S KUMARI	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA PP, ASSAM
	WITH I.A.(Crl.)/108/2020 in Crl.Pet./138/2018	JHELUM PAUL @ KOLAM PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	MR. A K PURKAYASTHA MR. S K DAS PP, ASSAM
24	Crl.Pet./1045/2018 WITH LCR 1 FILE, B/O	BISWAJIT SHARMA Versus SMT. ELORA SHARMA	MR. D P BORAH MS. S BORO MR B PAUL	MR. K C DEKA MR. K BHATTACHARJEE MS B TALUKDAR MR. D BANERJEE
	WITH I.A.(Crl.)/799/2019 in Crl.Pet./1045/2018	BISWAJIT SHARMA Versus SMT. ELORA SHARMA	MR. D P BORAH MS. S BORO MR B PAUL	MS. B TALUKDAR MR. K C DEKA MR. D BANERJEE

25	CrI.Pet./1177/2018 FIXED	MAHBUBUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI
26	CrI.A./186/2021	DEBOJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MR. R J DAS	PP, ASSAM
	WITH I.A.(CrI.)/498/2021 in CrI.A./186/2021	DEBOJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MR. R J DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./1588/2021 FIXED	PAPUL HAZARIKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
28	Bail Appln./2425/2021 FIXED	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
29	Bail Appln./2446/2021 FIXED	MD. KARIM ALI @ KARIM Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
30	Bail Appln./2598/2021 FIXED	AKHTAR HUSSAIN @ AKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
31	Bail Appln./2600/2021 FIXED	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
32	Bail Appln./2651/2021 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
33	Bail Appln./2665/2021 SCANNED COPY OF CASE DIARY, FIXED	RINA DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
34	Bail Appln./2797/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAHIDUL ISLAM @ ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MR A ISLAM	PP, ASSAM
35	Bail Appln./2842/2021 FIXED	AZIZUL AMBIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
36	Bail Appln./2852/2021 FIXED	MANAB JYOTI KALITA Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
37	Bail Appln./2934/2021 FIXED	SUHEL BUIYA @ SUHEL AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	Bail Appln./2948/2021 FIXED	SAMSAD ALAM @ MD. SAMSAD ALOM Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
39	Bail Appln./2976/2021 FIXED	SHAHANUR ALI @ SAHANUR ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
40	Bail Appln./3009/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAIDUL ALAM BARBHUYAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
41	Bail Appln./3019/2021 FIXED	DIPAK MAZUMDER Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM

42	Bail Appln./3086/2021 FIXED	PHATIK KELENG@ PHOTIC KELENG Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
43	Bail Appln./3090/2021 FIXED	MD. SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
44	Bail Appln./3095/2021 FIXED	SONU Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
45	Bail Appln./3169/2021 FIXED	AINAL ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<u>BAIL HEARING</u>				
46	AB/1251/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
47	AB/2398/2021 FIXED	NIRMALA DEVI AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
WITH				
48	AB/2571/2021	DEEPAK AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
WITH				
49	AB/2626/2021	DHRUV GUPTA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
WITH				
50	AB/2628/2021	DEEPA AND 2 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
51	AB/2638/2021 FIXED	SHIBESH CHANDRA RAY @ SIBASH RAY (MANTU) Versus THE STATE OF ASSAM	MR. P A AHMED MS. INDRANEE SARMA	PP, ASSAM
52	AB/2903/2021	MONIRUL HOQUE Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND MR. M A MONDAL	MR. M U MAHMUD MR S H MAHMUD PP, ASSAM MRS. M BEGUM
53	AB/3296/2021 WITH LCR, FIXED	DILIP KUMAR SINGH Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	SC, APDCL PP, ASSAM
54	AB/3370/2021 FIXED	PINKU AHMED AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
55	AB/3377/2021 FIXED	MANOJ GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
56	AB/3380/2021 FIXED	SAFIKUL RAHMAN @ SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
57	AB/3508/2021 FIXED, WITH PHOTOCOPY OF CASE DIARY	JAYANTA DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. PRAN BORA	PP, ASSAM
58	AB/3592/2021 FIXED	KHAGEN MODI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM

ORDERS

59	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM MR. D NATH
60	CrI.L.P./21/2021 in CrI.A./8958/2021 WITH CrI.A./8958/2021 (Filing Number)	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR. BAHARUL ISLAM Versus THE STATE OF ASSAM E	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. A Y CHOUDHURY	PP, ASSAM
61	CrI.A./146/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/356/2021 in CrI.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	PP, ASSAM
62	I.A.(CrI.)/383/2021 FIXED in Tr.P.(CrI.)/18/2021 WITH Tr.P.(CrI.)/18/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR PROSENJIT DUTTA Versus STATE OF MIZORAM AND 3 ORS. PROSENJIT DUTTA Versus STATE OF MIZORAM AND 3 ORS.	MR. J AHMED MR. P RAHMAN MR A HAQUE MR A R BAROOAH MR A R BAROOAH MR T SHARMA	PP, ASSAM AG, MIZORAM AG, MIZORAM
HEARING				
63	CrI.A./161/2011 WITH LCR 4 FILES, FIXED	MD. TOUHID ALI Versus STATE OF ASSAM	MR.A MANNAF MRA K AHMED	PP, ASSAM
64	CrI.A./68/2019 WITH LCR 2 FILES	SHRI PARITOSH SAHA Versus THE STATE OF ASSAM and ANR	MR.M DAS MR. S K AGARWAL	MR. R DEV PP, ASSAM PP, ASSAM
65	I.A.(CrI.)/272/2021 WITH LCR 3 FILES, FIXED in CrI.A./119/2021 WITH CrI.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS PP, ASSAM SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021

16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./229/2021 WITH LCR 1 FILE	DR SUNIL CH SARMAH Versus THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
2	Crl.Pet./264/2021	BIKASH MEDHI Versus THE STATE OF ASSAM AND ANR	MR. S BORA MS J RAJKUMARI	PP, ASSAM
3	Crl.Pet./414/2021	RANTU SARKAR Versus THE STATE OF ASSAM AND ANR	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
4	Crl.Pet./498/2021 B/O	PARIMAL CH DAS @ PARIMAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
5	Crl.Pet./566/2021 B/O	SARITA PRASAD Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
6	Crl.Pet./663/2021	MADHAB SARMAH Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
7	Crl.Pet./664/2021	MADHAB SARMAH Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
8	Crl.Pet./665/2021	PRANJAL GOGOI Versus KRISHNA BORA GOGOI	MR. S ISLAM MR A HAWARI	
9	Crl.Pet./666/2021	THANGMINLEIN KHONGSAI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM

10	Crl.Pet./670/2021	MOZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
11	Crl.Pet./671/2021	DEBASIS SIKDAR Versus THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO	MR. S C KEYAL ASSTT.S.G.I.
12	Crl.Pet./672/2021	ABDUL KADER Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
13	Crl.Pet./673/2021	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
14	Crl.Pet./674/2021	DR. DILIP KR BURAGOHAJ Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
ADMISSION				
15	WP(C)/7767/2018 B/O	GS176177WJE (E AND M) VINOD KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
16	WP(C)/32/2019	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
17	WP(C)/5717/2019 FIXED	BULI BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	MR. P. NAYAK (SC, PWD) SC. BTC
18	WP(C)/6622/2019	SAM SUN NAHAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H TALUKDAR MS. D DAS MS. M DEKA	MR. C BARUAH (SC, AG, (R-6)) MR. S S ROY (GA, ASSAM,(R-3)) MR. R K TALUKDAR (R-6) MR. P NAYAK (SC, FINANCE DEPTT. (R-2)) MS. D NEOG (SC, CO- OPERATION DEPTT.,(R-1,4 & 5))
19	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
20	WP(C)/7468/2019 B/O	AMRIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM MR R. DHAR(SC, HANDLOOM,TEXTILE AND SERICULTURE DEPARTMENT)
21	WP(C)/8004/2019	AMAL KUMAR LAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. J ABBAS	SC, HEALTH
22	WP(C)/9562/2019	DINADAYAL RABHA AND 33 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARADWAJ	GA, ASSAM MR. N UPADHAYAY MR B GOGOI SC, FINANCE SC, IRRIGATION
23	WP(C)/1338/2020 FIXED	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. D KONWAR	SC, APDCL
24	WP(C)/3478/2020 FIXED	DHIREN CHANDRA KALITA Versus THE PUBLIC DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. M U MAHMUD MR S ISLAM MR S H MAHMUD MR. A H MONDAL	SC, APDCL
25	WP(C)/134/2021 FIXED	CHINMOY DAS Versus THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI ASSTT.S.G.I.

26	I.A.(Civil)/1138/2021 in WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR A TEWARI	MR. B CHAKRAVARTY (C.G.C.) ADDL. SOLICITOR GENERAL
	WITH WP(C)/4782/2020 FIXED	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
27	WP(C)/1945/2021 FIXED	PARESH SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	GA, ASSAM
28	WP(C)/2593/2021	ABDUL LATIF SIKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N HOSSAIN MR. M P SARMA	GA, ASSAM SC, AG MR. R K TALUKDAR
29	WP(C)/3935/2021 FIXED	AKON GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, AG MR. S K MEDHI (SC, AG, R4) SC, PWD SC, FINANCE
30	WP(C)/4321/2021 FIXED	KAMALI BARO @ KAMALI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
31	WP(C)/4366/2021 FIXED	MOKIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM SC, PWD
32	WP(C)/4369/2021 FIXED	SRI JUGAL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
33	WP(C)/4370/2021 FIXED	GOLAP CH BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R BORUAH	SC, P H E
34	WP(C)/4381/2021 FIXED	KASHMIRI TERONPI Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, AG SC, FINANCE SC, K A A C SC, P H E
35	WP(C)/4656/2021 FIXED	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
36	WP(C)/4789/2021 FIXED	DIPU KUMAR DAS Versus THE UNION OF INDIA AND 9 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. K N CHOUDHURY (R- 7,8,9,10 MR. N DEKA (r-2 to 6) MR. S S ROY (C.G.C.) MR. M GOGOI (r-2 to 6) MR. D J DAS (R-7,8,9,10 MR A R BAROOAH (r-2 to 6) N GAUTAM (R-7,8,9,10 ASSTT.S.G.I.
37	WP(C)/5174/2021 FIXED	LAKSHESWAR PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM
38	WP(C)/5747/2021 FIXED	SIMANTA JYOTI BARUAH AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
ORDERS				
39	Cont.Cas(C)/611/2020	PRABIN TALUKDAR Versus RAJESH KEMPRAY	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. D NATH MR P NAYAK

40	WP(C)/3426/2020	ALL ASSAM MINORITY YOUTH ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MR M HOQUE MS. S KAKATI MR. R BARTHAKUR MS M NIROLA	GA, ASSAM
41	Review.Pet./79/2021 WITH WP(C)/66/2019 (D/O)	SANATAN NATH Versus INDIAN OIL CORPORATION AND 2 ORS.	MR. N K KALITA MR D DEKA	MR. J HANDIQUE MR. D K SARMAH MS S SHARMA SC, I O C SC, REVENUE
42	Cont.Cas(C)/217/2021	NURUL HUSSAIN Versus SHRI RAVI SHANKAR PRASAD AND ANR	MR. S BORTHAKUR MS. S KAKATI	MR. D NATH (R1, R2) MR D KALITA (R1, R2) MS A BHUYAN (R1, R2)
43	Crl.Pet./429/2021 FIXED	GABHARU DOLEY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
44	I.A.(Civil)/1935/2021 FIXED in WP(C)/5427/2020 WITH WP(C)/5427/2020 WITH I.A.(Civil)/1098/2021 in WP(C)/5427/2020 WITH I.A.(Civil)/1826/2021 in WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT LTD. Versus THE STATE OF ASSAM AND 9 ORS. NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	MR. M MORE MR. P K SHARMA MR D K MISHRA MR. M MORE SC, APDCL	SC, APDCL GA, ASSAM SC, APDCL MR. P N GOSWAMI GA, ASSAM MR D K MISHRA MR. M MORE
45	WP(C)/2107/2020 WITH I.A.(Civil)/1826/2021 in WP(C)/2107/2020 WITH WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS. NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI (r-3) SC, APDCL
46	WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL MR. P N GOSWAMI (r-3)
47	I.A.(Civil)/1961/2021 FIXED in WP(C)/2988/2020 WITH WP(C)/2988/2020	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND ORS.	MR. A GANGULY	MR. B K DAS SC, RAILWAY
48	WP(C)/2291/2021 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS. PARAG DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. A GANGULY MR. A L MANDAL	MR. B K DAS MR H P GUWALA SC, NF RLY GA, ASSAM
HEARING				
49	WP(C)/1139/2020 FIXED	MOKHTAR AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR D NATH, SR. GA (STATE RESPONDENT) SC, IRRIGATION
50	WP(C)/2731/2020 FIXED	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
51	WP(C)/3101/2020 FIXED	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./281/2018	MD ALI HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD	MR. K SARMA MR. D DAS MR. M BARUAH	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1) MS M GAZLOO (R1)
2	MACApp./346/2018	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
	WITH I.A.(Civil)/1514/2018 in MACApp./346/2018	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	
3	MACApp./505/2018 FIXED	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
	WITH I.A.(Civil)/1976/2018 in MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	
4	Crl.Rev.P./512/2018 FIXED	ASIF ALI MIR Versus THE STATE OF ASSAM and ANR.	MS. K G SHARMA MS. A BHUYAN MR H BARUAH MS B GOGOI	MR N DEKA (R2) MR N AHMED (R2) MS R BORUAH (R2) PP, ASSAM
5	Crl.Rev.P./204/2019	MITALI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DE PP, ASSAM MS I RAJKHOWA

	WITH I.A.(CrI.)/387/2019 in CrI.Rev.P./204/2019	MITALI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
6	WITH CrI.Rev.P./205/2019	MITALI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DE PP, ASSAM MS I RAJKHOWA
	WITH I.A.(CrI.)/388/2019 in CrI.Rev.P./205/2019	MITALI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
7	CrI.Rev.P./268/2019 WITH LCR 3 FILES	RAJEN LASKAR Versus THE STATE OF ASSAM AND ANR. (B)	MR. N S LASKAR MR. A H M R CHOUDHURY MR. R A CHOUDHURY	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM PP, ASSAM
8	CrI.Rev.P./549/2019	ANUDH BORAH Versus MUNIN GOHAIN AND ANR.	MD R ALI MR. A CHAUDHURY MR. A KHAN MR. D BORA	MR A V SINGH MR P R BORA MR W R MEDHI
9	CrI.Rev.P./12/2020 WITH LCR 4 FILES	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
10	MACApp./40/2020 WITH LCR	DEBENDRA NATH BORAH Versus THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A GANGULY MR.S K SINGH MS A DUTTA	MR. A ACHARYA
11	CrI.Rev.P./114/2020	DWIPEN RABHA Versus SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ
12	MACApp./300/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus SMT. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2285/2020 in MACApp./300/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus SMTI. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
13	MACApp./288/2021	JIBAN JYOTI BHARALI Versus M/S ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR D MONDAL	
14	MACApp./289/2021	DHRUBA JYOTI TAMULY @ DHRUBA TAMULY Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	
<u>ORDERS</u>				
15	MACApp./105/2011	THE NEW INDIA ASSURANCE CO. LTD. Versus NAZRUL ISLAM AND ORS	MR.A SARMA MR.A AHMED MR.A PHUKAN MR.P P DOLEY MR.A BHARALI	MR.I A TALUKDAR(R-1) MR.T BAIDYA MR.B N DEKA MRA MAZID
16	MACApp./3/2014 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus PARAMESWAR ADHIKARY and ANR.	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY
17	MACApp./17/2014	SRI. DEBA KANTA BORA Versus SMT. CHIKUN BARUAH and 3 ORS	MR. B K SHARMA MR. B K JAIN MS. M DASGUPTA	MS. R D MOZUMDAR MR. S K SANGANERIA MS. S ACHARJEE MR. A K MAHANTA
18	MACApp./82/2014	NITUL DEHINGIA Versus BOSHIRATDIN AHMED and 2 ORS.	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR.A DUTTA MRS.P M DUTTA

19	MACApp./282/2014 WITH LCR	NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)
20	MC/3159/2014 WITH LCR in MACApp./51/2002	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY(R-4(c),(f),(g),(h)&(i)) MRS.F BEGUM MR.S SAHU(R-4(c),(f),(g),(h)&(i),4 e ii & iii) MR.B SINHA MS.J DAS(R-4(c),(f),(g),(h)&(i))
	WITH MACApp./51/2002	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY MRS.F BEGUM MR.S SAHU MR.A HUSSAINR-1and3 MR.A MOBARAQUE(R-1&3) MR.B SINHA
	WITH MC/3158/2014 in MACApp./51/2002	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY MRS.F BEGUM MR.S SAHU MR.B SINHA
	WITH MC/3160/2014 in MACApp./51/2002	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY MRS.F BEGUM MR.S SAHU MR.B SINHA
21	MACApp./1/2016 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED Versus SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1 MR.S SINGH(R-1)
	WITH I.A./7/2016 in MACApp./1/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED Versus SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
22	I.A.(Civil)/190/2017 in MACApp./286471/2016	ORIENTAL INSURANCE CO. LTD., Versus K. BIMALA DEVI and 7 ORS,	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA (R1)
	WITH MACApp./286471/2016 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus K. BIMALA DEVI and 7 ORS		
23	I.A.(Civil)/242/2017 B/O in MACApp./516/2018	NATIONAL INSURANCE CO. LTD., Versus MD. SAMSUL HAQUE and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./516/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SAMSUL HAQUE and 2 ORS	MRS L SHARMA MR S S SHARMA MR S DUTTA MS. N MODI MS. A SHARMA MR. C SHARMA MR. B J MUKHERJEE MR. S DUTTA FOR CAVEATOR	MS. N MODI MR. S DUTTA MS. C SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2009/2018 in MACApp./516/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SAMSUL HAQUE and 2 ORS	MRS L SHARMA MR S S SHARMA MS. A SHARMA MR. B J MUKHERJEE	MS. N MODI MR. S DUTTA MS. C SHARMA

24	I.A.(Civil)/152/2018 WITH LCR, B/O in MACApp./28/2018 WITH MACApp./28/2018	THE NATIONAL INSURANCE CO. LTD. Versus MOMI MIPUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL FOR CAVEATOR
		THE NATIONAL INSURANCE CO. LTD. Versus MOMI MIPUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/2822/2019 in MACApp./28/2018	THE NATIONAL INSURANCE CO. LTD. Versus MOMI MIPUN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL
25	CrI.Rev.P./416/2018	JOSHU RAY Versus SUDIPTA RAY (MAHANTA)	MR. N BORAH MS. B DEVI	
26	MACApp./803/2018 WITH LCR	ROYAL SUNDARAM GENERAL INSURANCE COMPANY LIMITED Versus KHUDEJA KHATUN @ KHADIJA BEGUM AND 6 ORS	MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MR. S J SARMAH MR. A BARUAH MD M ALI M A UDDIN MR. J P MORE MR M MONDAL (R3, R5)
27	I.A.(Civil)/1151/2018 in MACApp./226/2018 WITH MACApp./226/2018	MD NAJRUL ISLAM Versus ORIENTAL INSURANCE CO .LTD AND 2 ORS	MR M TALUKDAR MR T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
	WITH MACApp./226/2018	MD NAJRUL ISLAM Versus ORIENTAL INSURANCE CO. LTDand 2 ORS	MR.M TALUKDAR MR.T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
	WITH MACApp./520/2018	MD MAINUL HOQUE Versus ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MR.T PAUL	
	WITH I.A.(Civil)/2013/2018 in MACApp./520/2018	MD. MANUL HOQUE, Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR MR T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
29	CrI.Rev.P./293/2019 WITH LCR 4 FILES	NRIPEN KUMAR DEKA AND ANR. Versus M/S ASHOK KUMAR SURANA (HUF)	MR P DAS	
30	CrI.Rev.P./373/2019 WITH LCR 3 FILES	SMT. BINU BORKAKATI Versus JAYANTA BARMAN	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI	MR. D K KOTHARI MR. B DEKA MS P BARUAH
31	CrI.Rev.P./498/2019 WITH LCR 2 FILES	BIREN KALITA Versus THE STATE OF ASSAM AND ANR.	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	PP, ASSAM
32	CrI.Rev.P./550/2019 WITH LCR 5 FILES	RABIJUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
33	I.A.(CrI.)/738/2019 in CrI.Rev.P./8518/2019 WITH CrI.Rev.P./8518/2019 (Filing Number)	NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. D BHUYAN	PP, ASSAM
	WITH CrI.Rev.P./8518/2019 (Filing Number)	NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR. (B)		
34	I.A.(Civil)/819/2019 in MACApp./1825/2019 WITH MACApp./1825/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD. Versus SMTI. SALEHA KHATUN AND 2 ORS.	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	WITH MACApp./1825/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS		

35	I.A.(Civil)/2306/2019 in MACApp./5872/2019	SBI GENERAL INSURANCE COMPANY LIMITED Versus SRI SARBESWAR DAS AND ANR	MR T KALITA MR. A KAKATI	
	WITH MACApp./5872/2019 (Filing Number)	SBI GENERAL INSURANCE COMPANY LIMITED Versus SRI SARBESWAR DAS AND ANR		
36	I.A.(Civil)/3943/2019 in MACApp./15756/2019	SAIDUL HAQUE Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI
	WITH MACApp./15756/2019 (Filing Number)	SAIDUL HAQUE Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR		
37	Crl.Rev.P./91/2020	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MS F N ZAMAN MR S H MAHMUD MS. R AHMED	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
38	Crl.Rev.P./184/2020 WITH LCR FILE	HANUMAN SINGH Versus SMT. PUNA DEVI	MR. A K RAY MIIS T DAS	
39	MACApp./125/2021 WITH LCR	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	
	WITH I.A.(Civil)/952/2021 in MACApp./125/2021	M/S NEW INDIA ASSURANE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	MR. P GOHAIN (R-1) MR. A K GUPTA (R-1) MS K BORAH (R-1)
40	Crl.Rev.P./183/2021 WITH LCR 3 FILES, FIXED	RAJIB CHANGMAI Versus NABA DEKA	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MR. ABU JAHID
HEARING				
41	Review.Pet./51/2015 IN MAC.APP. 128/2012(D/O), FIXED	BHUBAN CH BORAH and ANR Versus NEW INDIA ASSURANCE CO LTD and ANR	MR G JALAN MR.G KHANDELIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
	WITH			
42	Review.Pet./7/2016	NEW INDIA ASSURANCE COMPANY LTD Versus SRI BHUBAN CHANDRA BORAH and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
43	Crl.Rev.P./175/2019 WITH LCR 4 FILES, FIXED	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
44	Crl.Rev.P./218/2020 WITH LCR 1 FILE, B/O	SATISH DEKA Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MS. B BARUAH MR. N K MURRY PP, ASSAM

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021

8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Bail Appln./3237/2021	ARJUN SHARMA Versus THE UNION OF INDIA	MR P KATAKI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	SC, NCB
2	AB/3800/2021	SAIDUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MS. M BEGUM	PP, ASSAM
3	AB/3850/2021	AMANUL HAQUE @ AMANUL ALI Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
ORDER (STAY VACATING)				
4	I.A.(Civil)/1398/2021 FIXED in WP(C)/3665/2017 WITH WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MRS. A GAYAN MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. B D KONWAR SR. ADV. C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH

	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
5	I.A.(Civil)/1833/2021 in WP(C)/1375/2021	THE AUTHORISED OFFICER, GAIL (INDIA) LTD. Versus NUR ALI AND 3 ORS.	MR. S MITRA MR A K BORO	MR A ALI
	WITH WP(C)/1375/2021	NUR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN	GA, ASSAM MR. S MITRA (R-4) MR A K BORO (R-4) SC, REVENUE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
6	I.A.(Civil)/1869/2021 in WP(C)/4308/2021	ABHIJIT MALAKAR AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	GA, ASSAM MS. D SINHA	SC, P AND R.D. MR M J QUADIR
	WITH WP(C)/4308/2021	LASKAR INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
<u>ADMISSION</u>				
7	WP(C)/5462/2019 FIXED	KALASAND BAISHNAB AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	SC, CO OP MR. D DAS MR. B J TALUKDAR
8	WP(C)/5509/2020 FIXED	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B HALDAR MR. S BARMAN	GA, ASSAM SC, REVENUE
9	WP(C)/239/2021 FIXED	NOOR NAHAR JIYA Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD GA, ASSAM MRS R DEKA MR. M AHMED (R7, R8, R10-R14) MD I H LASKAR (R7, R8, R10-R14) B B HUSSAIN MS A BHUYAN (R-10)
<u>ORDERS</u>				
10	I.A.(Civil)/2744/2017 in WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY
	WITH WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 8 ORS	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
11	I.A.(Civil)/4299/2018 in WP(C)/2466/2015	JANNATUL HAQUE CHOUDHURY Versus NURUL ISLAM CHOUDHURY AND 7 ORS.	MR. N DHAR	SC, CO OP MR. B AHMED
	WITH WP(C)/2466/2015 CAVT. 275/2015 ALREADY TAGGED WITH 1164/2015 CAVT. NO. 275/2015	NURUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR.P HAZARIKA MR.A B T HAQUE	DR.B AHMED SC, CO-OP. MR.N DHAR FOR CAVEATOR

12	WITH WP(C)/5678/2014	ABDUN NOOR and ANR Versus THE STATE OF ASSAM AND 9 ORS	MR.S K TALUKDAR MS.H DAS	DR.B AHMED MR. T U LASKAR SC, CO-OP. MR.N DHAR MR.R DEV MS.S DASGUPTA
	WITH MC/3425/2014 in WP(C)/5678/2014	JANNATUL HAQUE CHOUDHURY Versus ABDUN NOOR and 10 ORS	MR. T U LASKAR MR.N DHAR	DR.B AHMED SC, CO-OP. MR.H DAS MR.S K TALUKDAR MS.S DASGUPTA
13	WITH WP(C)/1164/2015 CAVT. NO. 275/2015	ABDUN NOOR and ANR Versus THE STATE OF ASSAM AND 8 ORS	MR.S K TALUKDAR MS.H DAS	MR. T U LASKAR SC, CO-OP.(R-1-7) MR.N DHAR FOR CAVEATORR-9 MR.B AHMED
14	I.A.(Civil)/1113/2019 B/O in WP(C)/1925/2009 WITH WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR H DAS MR.K P SARMA MR.H DAS	GA, ASSAM SC, REVENUE SC, GMC MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
15	WITH WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
16	WITH WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
17	WITH WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
18	WITH WP(C)/2872/2013	RABINDRA NATH SARMA and 31 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MR.R SINGHA MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
19	I.A.(Civil)/3482/2019 in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A

	WITH WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
20	I.A.(Civil)/4009/2019 WITH WP(C) 421/2015 (D/O) in WP(C)/421/2015 WITH I.A.(Civil)/4010/2019	PREMA DHAR NEOG AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A SAHAD	GA, ASSAM MR. M U MAHMUD SC, ASEC
21	Cont.Cas(C)/87/2020	PREMA DHAR NEOG AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS MUKUTANANDA DAS AND 2 ORS. Versus BISWAJIT PEGU	MR. A SAHAD MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	GA, ASSAM MR. M U MAHMUD SC, ASEC MR D KALITA MR. D NATH MS R GOGOI
22	I.A.(Civil)/889/2020 in WP(C)/346/2020 WITH WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS. M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS MS. N S THAKURIA MR. T N DAS	SC, I O C MR S N SARMA SENIOR ADVOCATE (R1-R5) MR. M HUSSAIN (R1-R5) MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) SC, I O C
23	WP(C)/1384/2020 FIXED	CENTRAL ADMINISTRATIVE TRIBUNAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR	GA, ASSAM MR. A K DAS MR. M J GOGOI SC, REVENUE
24	WP(C)/3539/2020 FIXED	JYOTSNA RANI ROY AND 38 ORS Versus THE STATE OF ASSAM AND 11 ORS	MS. D SINHA MS S HAZARIKA MS I PATAR	GA, ASSAM MR H GUPTA (R-12) MS. R M SARMAH (R-12)
25	Cont.Cas(C)/126/2021	DIGANTA SAIKIA AND ANR Versus BISHNU KAMAL BORAH , ACS	MS M DAS MR. P SAIKIA	MR. B GOGOI
26	Cont.Cas(C)/191/2021 FIXED	HITEN TALUKDAR AND 147 ORS Versus JISHNU BARUA AND 2 ORS	DR. B AHMED MR A U AHMED	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. S S ROY (R-3) MS. N BORDOLOI (R-1)
27	WITH Cont.Cas(C)/190/2021	MAHENDAR MOHAN KHERKATARY AND 15 ORS Versus MUNINDRA SHARMA	DR. B AHMED MR A U AHMED	
28	Cont.Cas(C)/280/2021 B/O	SMTI. RADHIKA NATH Versus M S MANIVANNAM, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MS. N BORDOLOI (r-1)
29	I.A.(CrI.)/482/2021 in AB/1939/2021	SMTI. PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
30	I.A.(Civil)/1052/2021 in WP(C)/1197/2021 WITH WP(C)/1197/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
31	I.A.(Civil)/1346/2021 WITH WP(C)/2222/2020 (D/O) in WP(C)/2222/2020	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS Versus RUBI BORAH	MR. S A HUSSAIN MR D J HALOI MR A J DAS MR. S P CHOUDHURY	GA, ASSAM MR. S BANIK

32	WITH Cont.Cas(C)/223/2021	RUBI BORAH Versus TAPASH DAS,	MR. S BANIK MR A V SINGH MS. M K BROWN MR W R MEDHI	
33	I.A.(Civil)/1515/2021 in WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	SC, REVENUE
	WITH WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
34	WP(C)/3570/2021 CAVT. NO.04972/021,	DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS.	MR. M K CHOUDHURY MR S H SIKDAR MR. P RAHMAN MR MINTU SAIKIA MR S ISLAM	SC, PNRD GA, ASSAM MR. R ALI FOR CAVEATOR
35	WP(C)/4430/2021 B/O	PADMARAJ RJ Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	SC, RAILWAY
36	WITH WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
37	WITH WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
HEARING				
38	WP(C)/2456/2014 FIXED	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
	WITH MC/1331/2015 in WP(C)/2456/2014	SMTI RANU BORAH Versus JITENDRANATH BORAH and 5 ORS.	MR.R SARMA MS.R KALITA MS.S DAS	GA, ASSAM MR.D BARUAH MS.P HANDIQUE

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021

15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	MFA/76/2015 (AT 10:30 AM)	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR. B SARMAH MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
2	MFA/80/2015 (AT 10:30 AM)	THE UNION OF INDIA Versus MIS INDIAN OIL CORPORATION LTD	MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MR.U K NAIR MR.A CHETRY MS. M CHATTERJEE MS. K KALITA MR.M P SARMA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./2795/2015 in MFA/80/2015	THE UNION OF INDIA Versus MIS INDIAN OIL CORPORATION LTD	MR.U K NAIR MR.A CHETRY MR.M P SARMA	MR.A GOYAL
MOTION				
3	Tr.P.(C)./62/2021 B/O	BHANUMATI DEKA @ BHANUMATI BHUYAN DEKA Versus BASANTA KUMAR DEKA	MR. A K GUPTA MR H J TAMULI MR D KALITA MR. R K MISHRA	
4	CRP(IO)/124/2021	ABDUL HAMID Versus MD AZIR UDDIN AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR. M A LASKAR	
5	CRP(IO)/125/2021	BINOD CHIRANIA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH M R Sharma	GA, ASSAM
ADMISSION				
6	CRP/107/2019	SUMIT KUMAR SOGANI Versus SOGANI COMMERCIALS PVT. LTD.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHANDA	MR. D BARUAH MR. A I Ali

7	MFA/121/2021	M/S Z. R. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
8	MFA/122/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
9	MFA/123/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
10	MFA/124/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
11	MFA/125/2021	M/S NORTH EAST COAL HOUSE Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
12	MFA/126/2021	M/S MEGHA TECHNICAL AND ENGINEER PVT. LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
13	MFA/131/2021	M/S SAI BABA ENTERPRISES Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
14	MFA/179/2021 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI
	WITH I.A.(Civil)/1910/2021 in MFA/179/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI

BAIL HEARING (BA)

15	Bail Appln./2660/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
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FOR HEARING U/O XLI RULE II C.P.C.

16	RSA/111/2021	MUST. SAHNAZ KHANAM Versus BALI RAM SHAH AND 2 ORS.	MR. D C C PHUKAN T KAKATI	
	WITH I.A.(Civil)/1918/2021 in RSA/111/2021	SAHNAZ KHANAM Versus BALI RAM SHAH AND 2 ORS.	MR. D C C PHUKAN T KAKATI	
17	RSA/112/2021	MD. HABIJUDDIN FAKIR Versus MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH I.A.(Civil)/1938/2021 in RSA/112/2021	MD. HABIJUDDIN FAKIR Versus MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
18	RSA/113/2021	ON THE DEATH OF AMAL DAS HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY 1.1) SMT. SARADA DAS Versus SMTI. PARUL DAS AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

ORDERS

19	SAO/8/2010 WITH LCR	BANAJIT KR. DAS, Versus SUNIL RANJAN DEY,	MISS.B SARKAR MS.J PAUL MR.P SEN	
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20	CRP/314/2014 WITH LCR, FIXED	PARAMESH CH. DAS and 2 ORS. Versus TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI
21	MC/1244/2015 IN MFA SL.NO. 242698	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS,	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
22	I.A.(Civil)/3795/2018 WITH LCR in RSA/393/2017 WITH RSA/393/2017 CAVT. NO. 1232/2017	ON THE ABDUL KADER, HIS LEGAL HEIR MD. HELAL ALI Versus SRI MANESWAR BRAHMA AND 3 ORS. ON THE ABDUL KADER MD HELAL ALI Versus SRI MANESWAR BRAHMA and 3 ORS	MR. K SARMA MR. D DAS MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.R RAHMAN	MR. S K SAHARIAH MR.S K SAHARIA MR.M K DAS FOR CAVEATOR
23	SAO/6/2019	SMTI. RATNA RANI NATH AND 4 ORS Versus SMTI. KHONA NATH AND 6 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR. S K ROY MR S A BARBHUIYA	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
24	MFA/138/2019 WITH LCR WITH I.A.(Civil)/1923/2019 in MFA/138/2019	UNION OF INDIA Versus M/S PADMAWATI TRADING CO. UNION OF INDIA Versus M/S PADMAWATI TRADING CO.	MR. B SARMAH MR G GOSWAMI MR. B SARMAH	MR. K P MAHESWARI MRS. M HUSSAIN MS. M SHARMA
25	MFA/170/2019 WITH LCR	NEW INDIA ASSURANCE CO. LTD Versus SRI DHRUBA SARMAH and ANR	MS. N MODI MS. M CHOUDHURY MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. P BARUAH MS. A RANA MS U DAS
26	MFA/197/2019 WITH LCR	UNION OF INDIA Versus M/S. SHREE SAI PRAKASH ALLOYS PVT. LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MR P AGARWAL
27	I.A.(Civil)/351/2019 WITH LCR in Test.Cas./3/2005 WITH Test.Cas./3/2005 WITH I.A.(Civil)/353/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/354/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/4228/2019 in Test.Cas./3/2005 WITH I.A.(Civil)/4229/2019 in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS ZINNAT ARA AHMED Versus IFTIQUER HUSSAIN AND ORS MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. SHEELADITYA MR.S BAROOAH MR.SHEELADITYA MR.S MEDHI MR. I C DEKA MR. SHEELADITYA MR. SHEELADITYA MR. I C DEKA MR. I C DEKA MS. K JAIN	MR Z MUKIT MR.Z MUKIT MR.A SATTAR MS.M KUMARI MR Z MUKIT MR Z MUKIT MR Z MUKIT MR. A SATTAR MR Z MUKIT MR. A SATTAR

	WITH I.A.(Civil)/4230/2019 in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA	MR Z MUKIT MR. A SATTAR
28	MFA/19/2020 WITH LCR	M/S PRAKASH FLOUR MILLS, Versus THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, NF RLY
29	I.A.(Civil)/1647/2020 WITH LCR in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS, Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
	WITH RSA/50/2011	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	WITH I.A.(Civil)/1768/2018 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS Versus SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	WITH I.A.(Civil)/1487/2019 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS Versus SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	WITH I.A.(Civil)/1646/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1649/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS, Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1650/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
	WITH I.A.(Civil)/1652/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1653/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRSKANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
30	MFA/27/2021 WITH LCR	M/S S. M. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, NF RLY
31	MFA/28/2021 WITH LCR	M/S PURBANCHAL TRADERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS SC, NF RLY

32	MFA/43/2021	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
33	MFA/55/2021	M/S NISA INDUSTRIAL SERVICES PVT. LTD. AND ANR Versus SMTI. KOLI KOL AND ANR	MR. D GOSWAMI MS P MEDHI	MS. S KHANIKAR (R-1) MS. P BARUAH (R-1) MS U DAS (R-1)
34	MFA/76/2021 WITH LCR	M/S NUMALIGARH REFINERY LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, NF RLY
35	MFA/99/2021 WITH LCR, FIXED	M/S SIROHIA AND SONS PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA
36	MFA/166/2021	M/S INDIAN OIL CORPORATION LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
37	MFA/167/2021	M/S PURBANCHAL TRADERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
38	MFA/170/2021	M/S. S. D. EASTERN BHUTAN COAL CO. LTD., Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
39	MFA/171/2021	M/S JAIN BIJAY AND CO. PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
40	MFA/173/2021	M/S Z. R. ENTERPRISES Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
41	I.A.(Civil)/1549/2021 in CRP(IO)/92/2021 WITH CRP(IO)/92/2021	ABDUL JALIL ALI AND ANR. Versus M/S RAMDHENU CONSTRUCTION AND 4 ORS. ABDUL JALIL ALI AND ANR. Versus M/S RAMDHENU CONSTRUCTION AND 4 ORS.	MR. B D DEKA MR D BHUYAN MR A BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	MR. R BARUAH (R-1,2) S ALI (R-1,2) MR. A IKBAL (R-1,2) MR J U AHMED (R-1,2)
42	I.A.(Civil)/1860/2021 in RSA/161/2009 (D/O) in RSA/161/2009 WITH I.A.(Civil)/1859/2021	MD. IBRAHIM ALI Versus MUSST. BULBULI BEGUM AND ANR. MD. IBRAHIM ALI Versus MUSST. BULBULI BEGUM AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM MR M J QUADIR MR. K MIRA MR S S ISLAM	
43	I.A.(Civil)/1903/2021 WITH LCR in SAO/6/2016 WITH SAO/6/2016	ON THE DEATH OF DEVENDRA PD. SHARMA HIS LEGAL HEIRS SMT. MALTI SHARMA AND 2 ORS. Versus ON THJE DEATH OF BINAY KUMAR BOTHRA HIS LEGAL HEIRS AND 7 ORS. ON THE DEATH OF DEVENDRA PD. SHARMA HIS LEGAL HEIRS SMT MALTI SHARMA and 2 ORS Versus SHRI BINAY KUMAR BOTHRA and 3 ORS	MR. S P ROY MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR. O P BHATI MR. JYOTIRMOY ROY MR. P SARMA MR.O P BHATI(R-1) MR. JYOTIRMOY ROY (R1) MR.T C DAS(R-1) MR. S SARMA (R1) MR. C CHAKRAVARTY (R1) MR.P SARMAR-1 MR T MEELEE (R1) MR D DAS (R1) MR.S KHAN(R-1) MR.R CHOUDHURY(R-2,3&4)

HEARING

44	RFA/29/2010 WITH LCR, B/O	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus BIKASH BHUIYAN and 24	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.D J BORAH MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
	WITH CO/2/2011 in RFA/29/2010	BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,		
	WITH MC/3456/2013 in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS		
	WITH I.A.(Civil)/1856/2017 in RFA/29/2010	BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.D J BORAH MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN
45	RFA/18/2012 WITH LCR, FIXED	DIVISIONAL FOREST OFFICER, Versus SIBA PRASAD BORUAH	MR. P K BORAH MR.R K BORA SR GA,ASSAM	MR.B D GOSWAMI MR.M P PARASHAR MR.D SHARMA
	WITH MC/1224/2014 in RFA/18/2012	SIBA PRASAD BARUAH Versus DIVISIONAL FOREST OFFICER	MR.B D GOSWAMI MR.D BORA MR.P BARUAH MR.M P BORAH	MR. P K BORAH MR.R K BORA SR GA,ASSAM
	WITH MC/1152/2015 in RFA/18/2012	SIBA PRASAD BORUAH Versus THE DIVISIONAL FOREST OFFICER,	MR.B D GOSWAMI MR.M P PARASHAR MR.D SHARMA	MR. P K BORAH MR.R K BORA SR, GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021

20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/7/2021	HEMALATA DUTTA Versus LALIT KUMAR KALITA	MR. B K SEN MS. J BAISHYA MS M DAS	MR. R K BHUYAN MR. M KASHYAP
ADMISSION				
2	CRP/466/2016 CAVT. NO. 1187/2016 WITH LCR	AHMED KABIR Versus MURTAZA MUIDUL HUDA	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D J KAPIL	MR. D MAZUMDER MR D DEKA MR.M A CHOUDHURY MR. P BORAH FOR CAVEATOR
3	CRP(IO)/285/2017 FIXED	x Versus BIRENDRA RAI	MR. L R MAZUMDER	MR.B K SARMA MR.P K SARMA MS.B MAHANTA
4	CRP/23/2019 WITH LCR FILES	KESHAB DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY
5	WITH CRP/24/2019	BIRENDRA RAJBONGSHI AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY
6	WITH CRP/25/2019	TUNU DAS Versus THE UNION OF INDIA AND 2 ORS	MR. S BHARALI MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY
7	CRP(IO)/213/2019	SUNITA JALAN @ SUNITA AGARWALLA Versus MANOJ JALAN AND ANR	MR. P P DUTTA MR. A BARUAH MR T GOGOI	MR. B BARUAH MS S HASNU
8	CRP(IO)/308/2019	GANGA PRASAD YADAV Versus ON DEATH OF NIRMOLA SUNDARI PAUL HER LEGAL HEIRS	MR. D CHAKRABARTY	MR. S D PURKAYASTHA

9	CRP(IO)/309/2019 FIXED	AMBIKA SHARMA AND 13 ORS. Versus GHANASHYAM SHARMA AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K BHUYAN MR. M KASHYAP
10	CRP(IO)/362/2019 FIXED	SEWALI HAZARIKA PHUKAN Versus KIRON PROVA SAIKIA HAZARIKA	MR. A SARMA MR J P CHOUHAN	MR. P K GOGOI MR J P KACHARI
11	CRP(IO)/109/2020 FIXED	ASRAF ALI Versus SAIFUDDIN AHMED	MR. R K BHUYAN MR H NATH MR A RAHMAN MR. M KASHYAP	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND
12	CRP/2/2021 CAVT. NO.00422/021,	DEBOBRATA SAHA Versus NIBEDITA DAS AND 6 ORS.	MR. B C DAS MRS. S ROY	MR. P K ROY MR. S K CHAKRABORTY FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/42/2021 FIXED	NABIN BIASHYA Versus NIRALA BAISHYA	MD. A SAHAD MR. J B SAIKIA	
	WITH I.A.(Civil)/671/2021 in RSA/42/2021	NOBIN BIASHYA Versus NIRALA BAISHYA	MD. A SAHAD MR. J B SAIKIA	
14	RSA/87/2021	MR. SAMIRAN DEY Versus MR. RANJU ROY AND 3 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	
15	RSA/90/2021 FIXED	MD. MOKBUL HUSSAIN AND ANR Versus MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY MS S S ZIA
16	RSA/102/2021 FIXED	NEZAM UDDIN AND 3 ORS Versus AZIR UDDIN AND 4 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR F U BARBHUIYA MS S DAS
<u>ORDERS</u>				
17	RSA/197/2011 WITH LCR, B/O	SOMED ALI Versus AJAHAR UDDIN AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD.F H LASKAR MR.B I KHAN
18	CRP/224/2015 FIXED	NURUL ISLAM Versus UMESH CHANDRA BARUAH and 7 ORS.	MR.S DASGUPTA MS.M DASGUPTA	
19	CRP/463/2016	SUFIA KHATUN and ANR. Versus NOWEL JOSHEPH SWEET @ NOWEL and 2 ORS	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	
20	CRP(IO)/77/2018	DILWAR HUSSAIN BARBHUIYA AND 2 ORS. Versus AKIFUL NESSA MAZUMDER AND 2 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI
21	CRP(IO)/14/2019	KAPIL KALITA Versus M/S. BIO PHARMA	MR M R ADHIKARI MS. G BORAH	
22	Tr.P.(C)./88/2019	JESMIN BEGUM Versus SAFIKUL KHAN	MR. M K DAS MR. R DOLEY	
23	CRP/95/2019 FIXED	ANIL KUMAR GOGOI Versus ATIKUR ROHMAN AND 3 ORS	MR. S C KEYAL MR B KAUSHIK	
24	CRP/129/2019	BHASKAR JYOTI GOGOI Versus MOUMITA PRIYAM MILI GOGOI	MS. M A OJAH	
25	RSA/152/2019 WITH LCR, B/O	MD. BIRBAL HUSSAIN Versus MUSSTT. ASNARA BEGUM AND 10 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	MR.A K SHARMA MR. S BHUYAN MR. R SARKAR

	WITH I.A.(Civil)/2463/2019 in RSA/152/2019	MD. BIRBAL HUSSAIN Versus MUSSTT. ASNARA BEGUM AND 10 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	
26	CRP(IO)/276/2019	M/S. PRAG BOSIMI SYNTHETICS LTD. Versus M/S. STEEL ENGINEERS PVT. LTD.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY
27	CRP(IO)/383/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	MRS. K BARPUZARI MR. A CHAMUAH
28	WITH CRP(IO)/392/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	
29	I.A.(Civil)/2449/2019 CRP/102/2006 (D/O), FIXED in Review.Pet./4747/2019	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS. Versus ABDUL MATIN CHOUDHURY AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
30	WITH Review.Pet./4747/2019 (Filing Number)	SHYAMA PRASAD BHATTACHARJEE AND 5 ORS Versus ABDUL MATIN CHOUDHURY AND 6 ORS SUBHADRA DEVI AND 3 ORS Versus SATDEO GUPTA AND 11 ORS	MR. D K KOTOKY	MR A HUSSAIN
	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	WITH MC/2884/2007 in RSA/199/2005	GOLAP PRASAD SAHU Versus SATDEO GUPTA AND ORS	D K KATAKEY	N BARUA
31	CRP(IO)/35/2020	ON THE DEATH OF LAKSHAN SEN PATGIRI, HIS LEGAL HEIRS AND 5 ORS. Versus BISWAJIT DAS	MR. A C SARMA MR N K KAKATI	
32	CRP/40/2020	PRADIP PAUL AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. L WAJEEDA MR. T K DEY MR. N I MAZARBHUYAN	GA, ASSAM SC, P W D
33	CRP/44/2020	KHURSAD ALI @ KUSAI MIA Versus ARBESH ALI AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI MR. N I MAZARBHUYAN	
34	CRP(IO)/120/2020	PROBIN BORDOLOI Versus DILIP KHARGHORIA AND 2 ORS.	MR. P DEKA MR. A CHETIA MR R HOQUE	
35	CRP(IO)/129/2020	WALLIUL ISLAM AND 3 ORS Versus NUR JAMAL MOLLAH AND 9 ORS.	MR. S ISLAM MR M MONDAL	GA, ASSAM
36	I.A.(Civil)/1218/2020 in CRP/3767/2020	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD.	MR J C GAUR MS. M GAUR MS. A JAIN	
	WITH CRP/3767/2020 (Filing Number)	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD. (H)		

37	CRP/30/2021 FIXED	PURBANCHAL NURSING NIRMAN PVT LTD Versus M/S COOL BREEZE REFRIGERATION AND ANR	MR. S BANIK MR H GUPTA MS. R M SARMAH A N HUSSAIN	
38	Tr.P.(C)/48/2021 FIXED	THE MANAGING DIRECTOR AND 3 ORS. Versus LARBIN NASI AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
39	Tr.P.(C)/49/2021 FIXED	THE GENERAL MANAGER (REGION) Versus KAMAL KISHORE TAPARIA AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
40	Tr.P.(C)/50/2021 FIXED	THE GENERAL MANAGER (REGION) AND ANR. Versus THE JANG LARGE SIZED MULTIPURPOSE CO OPERATIVE SOCIETY LTD. AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
41	Tr.P.(C)/51/2021 FIXED	THE FOOD CORPORATION OF INDIA Versus M/S ERA PDS NOMINEE AND CARRIAGE AGENCY, ROING AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
42	Tr.P.(C)/52/2021 FIXED	GENERAL MANAGER (REGION) FOOD CORPORATION OF INDIA AND ANR. Versus M/S K.G.B. ENTERPRISE AND 5 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
43	Tr.P.(C)/53/2021 FIXED	THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS. Versus LARBIN NASI AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
44	Tr.P.(C)/54/2021 FIXED	THE GENERAL MANAGER (REGION) FOOD CORPORATION OF INDIA AND ANR. Versus THE TAWANG LARGE SIZED MULTIPURPOSE CO OPERATIVE SOCIETY LTD. AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY	GA, AP
45	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	

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LEAVE NOTE OF ADVOCATES FOR 22/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021

13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021